

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 14.08.2025 TO 26.08.2025****PETITION , APPLICATIONS , ADDITIONAL****HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM**

NOTE :- IF YOUR MATTER IS NOT LISTED ON THIS SHEET, OR IF YOUR OBJECTION IS NOT BEING RESOLVED, WE REQUEST YOU TO PLEASE CONTACT OUR HELP DESK AT 011-24363846. TIME MONDAY TO FRIDAY 10:AM TO 1 PM & 2PM TO 5PM IF IT'S A TECHNICAL ISSUE THAT CAN BE RESOLVED, WE WILL ENDEAVOR TO ASSIST YOU AND COMMUNICATE THE STATUS OF YOUR OBJECTIONS.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	5/2/2025	Company Petition (Companies Act)	710102037782025		ASHVINDER KAUR VS RAJ BRAKES LLP & ORS.	Any other provision - Govt body	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Simarpal Singh Sawhney
2	5/19/2025	Company Appeal(Companies Act)	710102042882025		ASHVINDER KAUR VS RAJ BRAKES LLP & ORS.	Sec 252 (3)	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashwani kumar singh
3	6/10/2025	Company Petition IB (IBC)	710102049642025		K. ANANDHU VS M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	S. GOWTHAMAN
4	7/24/2025	Company Petition IB (IBC)	710102065022025		RETAILEZ PRIVATE LIMITED VS ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ACM LEGAL
5	7/22/2025	Company Petition IB (IBC)	710102064312025		CATALYST TRUSTEESHIP LIMITED VS AZURE HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHREESH CHADHA
6	7/29/2025	Company Petition (Companies Act)	710102066702025		DINESH KUMAR VS MATRIX GEO SOLUTIONS LIMITED	Section 447	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Subodh Kumar
7	7/31/2025	Company Petition (Companies Act)	710102067392025		HEMANT MANN VS CLOUDSTUFF TECHNOLOGY PVT. LTD & ORS	Sec. 241(1), Sec. 242(4)	8/20/2025	This is an urgent follow-up regarding your Demand Draft (DD). We have been waiting for more than two weeks, and our records show the DD has still not been submitted. Please ensure the required DD is submitted immediately to prevent further delays with your application. AND AFETR THAT That's a very sharp observation. It looks like you've found a critical error in the system. Let's break down what you've found here. You have two distinct file numbers, 0710102067472025 and 0710102067392025. One of those files is already on record and moving through the system with hearings scheduled. The other one, however, is stuck in the scrutiny stage, even though it appears to be for the exact same case. URGENT PLEASE CONTACT HELPDESK OR VISIT NCLT DELHI .	Amrita Sarkar
8	7/31/2025	Company Petition IB (IBC)	710102067152025		VOYAGER TRADING PARTNERS LLC VS UCRK AGROS PRIVATE LIMITED	IBC Under Sec 9	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shiv
9	7/31/2025	Company Petition IB (IBC)	710102067422025		WILD FLOWER FARMS AND ESTATES PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Nithin
10	8/4/2025	Company Petition (Companies Act)	710102068372025		SANJEEV SINHA VS EXCEL SYSTEMS (INDIA) PRIVATE LIMITED	Rule 11 of NCLT	8/18/2025	no of objections:- 1. bookmarking is mandatory in pdf 2. format wrong 3. master index and volume-2 index missing in pdf 4. Memo of parties missing in pdf 5. page no-40,182,205,216 not clear 6. date missed in vakaitnama if any query please contact 011-24363846	Yash
11	8/8/2025	CA(A) Merger and Amalgamation(Companies Act)	710102070252025		AKSHAY BUILDWELL PRIVATE LIMITED VS EXCEL SYSTEMS (INDIA) PRIVATE LIMITED	Sub-section (I) of section 230	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Abhishek Nahta

12	8/12/2025	Company Petition IB (IBC)	710102070922025		FIXIT AUTO PRIVATE LIMITED VS EXCEL SYSTEMS (INDIA) PRIVATE LIMITED	IBC Under Sec 10	8/18/2025	1. section not mention in index. 2. page no. 83,84,90,95,98,99,100,101 are cut pages. 3. page no. 103,104,134,146 are not clear. 4. master data missing. 5. IRP Certificate missing. 6. Form B missing. 7. 1Rs court fee short in vakalatnama.	Omar Hoda
13	8/11/2025	Company Petition IB (IBC)	710102070622025		SIKKA HOMES PRIVATE LIMITED VS HC INFRACITY PRIVATE LIMITED	IBC under Sec 7	8/18/2025	1. counsel sign missing in index. 2. page no. 30,31,33,37,38,41,46,47,49 are not clear. 3. need every page sign and true copy in annexure. 4. Nesl Report missing.	neeha nagpal
14	8/9/2025	Company Petition IB (IBC)	710102070292025		SEVEN HILLS MINERALS PRIVATE LIMITED VS VIRAJ STEEL AND ENERGY PRIVATE LIMITED	IBC Under Sec 9	8/18/2025	1. volume 1 and 2 separately index missing. 2. page no. 57 to 60,115 to 169,183 too 198,228,229,230 are not clear. 3. page no. 100,101,103 are cut pages. 4. ticket put on blank side in vakalatnama. 5. pagination wrong in bookmarking. 6. NESL Report missing.	Abhishek Sharma
15	8/13/2025	Company Petition IB (IBC)	710102071472025		INDIAN BANK VS RAJESH KUMAR GUPTA	Section 95(1)	8/18/2025	1. file incomplete only 13 pages upload. 2. required documents not upload.	Amod
16	8/13/2025	Company Petition IB (IBC)	710102071502025		INDIAN BANK VS ANU GUPTA	Section 95(1)	8/18/2025	1. file incomplete only 13 pages upload. 2. required documents not upload.	Amod
17	8/15/2025	Company Petition IB (IBC)	710102072012025		CROFARM AGRIPRODUCTS PRIVATE LIMITED VS ANU GUPTA	IBC Under Sec 10	8/19/2025	1. bookmarking compulsory with page numbering. 2. pagination wrong in index. 3. need every page sign and true copy in annexure. 4. vakalatnama and BR missing. 5. Form 2 missing. 6. Form B missing. 7. IRP certificate missing. 8. OCR missing.	MD ADIL ALAM
18	8/14/2025	Company Petition IB (IBC)	710102072002025		OTIPY INTERNET PRIVATE LIMITED VS ANU GUPTA	IBC Under Sec 10	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	MD ADIL ALAM
19	8/14/2025	Company Petition (Companies Act)	710102071982025		JAGAN NATH DANG VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	8/19/2025	no of objection: - 1. bookmarking is compulsoary in pdf 2. due to payment sec-242 3. need sign every page in application 4. remove blank page no-94 5. page no-203 to 209,212,218,219,223 to 226,232 to 236,244,246 to 249,265 to 268,272 to 276,278 to 284,313,318,319 not clear and cut pages 6. proof of service required 7. need sign or true copy in all annexure pages	Vishal
20	8/16/2025	Company Petition IB (IBC)	710102072262025		METCALFE PROPERTIES PRIVATE LIMITED VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED	IBC Under Sec 10	8/20/2025	1. date missing in vakalatnama.	Eshna Kumar
21	8/14/2025	Company Petition (Companies Act)	710102071882025		EDEN MUMBAI SOLAR PRIVATE LIMITED VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED	Sub-Section (1) Of Section 66.	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Piyush Kumar Gupta
22	8/18/2025	Company Petition IB (IBC)	710102072512025		CANARA BANK VS RAMESH CHANDRA	Section 95(1)	8/25/2025	DD	SANJAY BAJAJ
23	8/18/2025	Contempt Petition(Companies Act)	710102072602025		SURYADEEP SIINGH AHLUWALIA VS SUNTIME ENERGY LIMITED	Sec 425	8/20/2025	no of objections: - 1. In petition page no-3 case type year wrong 2. In vakalatnama page no-58 case type year wrong 3. list date event, brief synopsis missing in pdf	KARAN
24	8/19/2025	Company Petition (Companies Act)	710102072692025		HIMESH JAIN VS PARV HOLDINGS PRIVATE LIMITED	Sec. 241(1)	8/20/2025	no of objections:- 1. bookmarking is mandatory in pdf 2. all respondent details not fill in online portal. kindly fill them same as pdf. 3. due to sec-242 payment 4. pagination mismatch in pdf according your index 5. master data blur page 6. page no-101 cut page page no-112,197 to 202 not clear 7. kindly merge the vakaltnama in petition pdf. 8. MOA, AOA missing 9. remove extra pdf.	DIBYADYUTI BANERJEE
25	8/14/2025	CA(A) Merger and Amalgamation(Companies Act)	710102071722025		L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED VS PARV HOLDINGS PRIVATE LIMITED	Sec. 230-232, Sec 234	8/18/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Tanmay
26	8/19/2025	Company Petition IB (IBC)	710102072822025		MAHUA CO-OPERATIVE COLD STORAGE LIMITED. VS FRORE REFTEK PRIVATE LIMITED THROUGH ITS DIRECTOR(S)	IBC Under Sec 9	8/21/2025	1. bookmarking compulsory with page numbering. 2. pagination missing in index and pdf. 3. need every page sign and true copy in annexure. 4. proof of service missing. 5. master data missing. 6. mention default date form 5 part 4. 7. OCR missing. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. volume 1 not clear.	Kriti Ranjan
27	8/19/2025	CA(A) Merger and Amalgamation(Companies Act)	710102072872025		ANMOL TOWNSHIP PRIVATE LIMITED VS FRORE REFTEK PRIVATE LIMITED THROUGH ITS DIRECTOR(S)	Sub-section (I) of section 230	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Abhishek Nahta
28	8/19/2025	Company Petition IB (IBC)	710102072852025		M/S ROCSTER EXPORTS VS AKSH OPTIFIBRE LIMITED	IBC Under Sec 9	8/21/2025	1. wrong jurisdiction.	ATUL KUMAR SINGH
29	8/20/2025	Company Petition (Companies Act)	710102073082025		MR. SP. VENKATACHALAM VS EICHER MOTORS LIMITED	Sec. 58(3), Sec. 59	8/22/2025	no of objections: - 1. pagination wrong in bookmarking according to your index 2. master data missed 3. MOA. AOA missed	JAGANNATHAN

30	8/19/2025	Company Petition IB (IBC)	710102072842025		CENTRAL BANK OF INDIA LIMITED VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED	IBC under Sec 7	8/22/2025	1. notary missing in affidavit. 2. NESL Report missing.	Richa Sandilya
31	8/20/2025	CA(A) Merger and Amalgamation(Companies Act)	710102073092025		BADERIA HEALTHCARE PRIVATE LIMITED VS M D FROZEN FOOD EXPORTS PRIVATE LIMITED	Sub-section (I) of section 230	8/22/2025	no of objections: - 1. bookmarking is mandatory in pdf 2. brief synopsis, list date missed in pdf && index	Jatin
32	8/21/2025	Company Petition IB (IBC)	710102073652025		CANARA BANK VS SANJAY CHANDRA	Section 95(1)	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SANJAY BAJAJ
33	8/21/2025	Company Petition IB (IBC)	710102073642025		CANARA BANK VS AJAY CHANDRA	Section 95(1)	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SANJAY BAJAJ
34	8/20/2025	Company Appeal(Companies Act)	710102073172025		CANARA BANK VS AJAY CHANDRA	Sec 252 (3) - By Government Body	8/22/2025	no of objections: - 1. counsel sign missed in index 2. page no-151 blur page 3. page no-382 to 384 numbering not mention in volume-3 4. proof of service required	Vrinda Bhandari
35	8/22/2025	Company Petition (Companies Act)	710102073752025		MAHENDRA B VS INSTITUTE OF TOWN PLANNERS INDIA	Sec 241 (2)	8/23/2025	no of objection: - 1. due to payment sec-241 and 242 2. Rs. 3/- court fees missing in vakalatnama.	NANDADEVI
36	8/23/2025	Company Petition (Companies Act)	710102074162025		SRIRAMULU VEERANKI VS IFL GREEN PRODUCER COMPANY LIMITED	Sec 241 (2)	8/25/2025	1. file incomplete 2. due to payment sec-241	RAKESH KUMAR
37	8/22/2025	Company Petition IB (IBC)	710102073772025		AOM ADVERTISING PRIVATE LIMITED VS IFL GREEN PRODUCER COMPANY LIMITED	IBC Under Sec 10	8/23/2025	1. page no. 322 not mention in index. 2. ticket put on blank side in vakalatnama. 3. IRP certificate missing. 4. Form 2 missing. 5. Form B missing.	Tariq
38	8/23/2025	Company Petition (Companies Act)	710102074232025		SELF X INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sub-Section (1) of Section 66.	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PREETI
39	8/23/2025	Company Petition IB (IBC)	710102074082025		ENDEMOL INDIA PRIVATE LIMITED VS ULLU DIGITAL LIMITED	IBC Under Sec 9	8/25/2025	1. 3Rs court fee missing in vakalatnama. 2. need every page sign and true copy in annexure. 3. page no. 144 are wrong adjust. 4. NESL Report missing. 5. mention bookmarking with page numbering.	Pranaya
40	8/26/2025	Company Petition IB (IBC)	710102074832025		PARMINDER SINGH BHULLAR VS ULLU DIGITAL LIMITED		8/26/2025	no of objection 1. case type wrong 2. 3 rs court fee missed in vakalatnama. 3. incomplete online portal this is additional document file as additional document.	Anubhav
41	8/25/2025	Company Petition IB (IBC)	710102074732025		CANARA BANK VS SHRI RAJ KISHORE	Section 95(1)	8/26/2025	1. need every page sign and true copy in annexure.	Saurabh Kushawaha
42	8/25/2025	Company Petition IB (IBC)	710102074742025		CANARA BANK VS SH. V K GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
43	8/25/2025	Company Petition IB (IBC)	710102074602025		CANARA BANK VS MR. ASHWANI KR. GOENKA	Section 95(1)	8/26/2025	1. need every page sign and true copy in annexure.	Saurabh Kushawaha
44	8/25/2025	Intervention Petition (IBC)	710102074482025		KIRAN MISHRA VS ANDES TOWN PLANNERS PRIVATE LIMITED	Section 60(5)/Rule 11	8/26/2025	1. mention bookmarking with page numbering. 2. Briefsynopsis missing. 3. List of dates and events missing. 4. counsel details missing in index and memo of parties and prayer. 5. memo of parties mismatch according your online portal. 6. page no. 10,12 are not clear. 7. need to translate all hindi pages.	Anirudh Singh
45	8/25/2025	Company Petition IB (IBC)	710102074632025		CANARA BANK VS SH. ASHOK GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
46	8/25/2025	Company Petition IB (IBC)	710102074752025		CANARA BANK VS A K GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
47	8/25/2025	Company Petition IB (IBC)	710102074442025		CANARA BANK VS ASHISH TAPARIA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
48	8/25/2025	Company Petition IB (IBC)	710102074612025		CANARA BANK VS MR. RASHPAL SINGH TODD	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
49	8/25/2025	Company Petition IB (IBC)	710102074642025		CANARA BANK VS O N GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
50	8/25/2025	Company Petition IB (IBC)	710102074622025		CANARA BANK VS MR. KRISHAN KUMAR GOENKA	Section 95(1)	8/26/2025	1. need every page sign and true copy in annexure.	Saurabh Kushawaha
51	8/25/2025	Company Petition IB (IBC)	710102074692025		CANARA BANK VS MR. VIJAY I. GOENKA	Section 95(1)	8/26/2025	1. need every page sign and true copy in annexure.	Saurabh Kushawaha
52	8/25/2025	Company Petition IB (IBC)	710102074712025		CANARA BANK VS SHARAD LAHOTI	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
53	8/25/2025	Company Petition IB (IBC)	710102074702025		CANARA BANK VS H K MAHESHWARI	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha

54	8/25/2025	Company Petition IB (IBC)	710102074722025		CANARA BANK VS SH. RAHUL	Section 95(1)	8/26/2025	1. need every sign and true copy in annexure.	Saurabh Kushawaha
55	6/30/2025	Interlocutory Application (I.B.C)	710102055172025	COMPANY PETITION IB (IBC)/1788(ND)2018	DEEPAK KUMAR AGARWAL VS RAJESH KUMAR BANSAL & ORS.	Sec 43(1) r/w Sec 44 (1)	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Jatin S Sethi
56	7/7/2025	Interlocutory Application (I.B.C)	710102057822025	COMPANY PETITION IB (IBC)/110(ND)2025	KARNI TRADING COMPANY VS APOLLO GREEN ENERGY LIMITED	Rule 11 of NCLT, 2016	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Bhupendra singh
57	7/18/2025	Interlocutory Application (I.B.C)	710102063202025	COMPANY PETITION IB (IBC)/20(ND)2022	ASHISH SINGH RESOLUTION PROFESSIONAL VS APOLLO GREEN ENERGY LIMITED	Section 60(5)	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Namitha Mathews
58	7/24/2025	Interlocutory Application (I.B.C)	710102064982025	COMPANY PETITION IB (IBC)/555(PB)2021	VCAN RESOLVE IPE LLP INTERIM RESOLUTION PROFESSIONAL OF SEQUEL BUILDCON PRIVATE LIMITED THROUGH ITS DESIGNATED PARTNER - VINOD TARACHAND AGRAWAL VS APOLLO GREEN ENERGY LIMITED	Application under any other provisions- IBC	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Adv Vishwas V shah
59	7/27/2025	Interlocutory Application (I.B.C)	710102065582025	COMPANY PETITION IB (IBC)/278(ND)2022	SUNITA UMESH VS HARSHITA SHARMA	Sec 43(1) r/w Sec 44 (1)	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Richa Sandilya
60	7/27/2025	Interlocutory Application (I.B.C)	710102065592025	COMPANY PETITION IB (IBC)/264(ND)2024	MOHIT GOYAL VS HARSHITA SHARMA	Section 12(2)	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ADHISH SRIVASTAVA
61	7/30/2025	Interlocutory Application (I.B.C)	710102067012025	COMPANY PETITION IB (IBC)/3(ND)2020	DEEPAK MAINI RESOLUTION PROFESSIONAL VS HARSHITA SHARMA	Section 12(2)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
62	7/30/2025	Restoration Application (IBC)	710102066902025	COMPANY PETITION IB (IBC)/48(PB)2020	ARUN KUMAR BAJPAI VS VEKAS KUMAR GARG	Rule 11 of NCLT, 2016	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	A.K ASSOCIATES law offices
63	7/30/2025	Restoration Application (IBC)	710102066892025	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS VEKAS KUMAR GARG	Section 60(5)/Rule 11	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	A.K ASSOCIATES law offices
64	8/1/2025	Interlocutory Application (I.B.C)	710102067552025	COMPANY PETITION IB (IBC)/987(ND)2019	AJIT SINHA VS PANKAJ KHAITAN	Section 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	VIKRAM
65	7/30/2025	Interlocutory Application (I.B.C)	710102066932025	COMPANY PETITION IB (IBC)/85(ND)2021	DEVENDRA UMRAO VS PANKAJ KHAITAN	Application under any other provisions- IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Abhishek Parmar
66	8/1/2025	Interlocutory Application (I.B.C)	710102067712025	COMPANY PETITION IB (IBC)/2158(ND)2019	CHANCHAL DUA LIQUIDATOR FOR HITECH GRAIN VS PANKAJ KHAITAN	Sec 60(5)	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ABHISHEK
67	8/5/2025	Interlocutory Application (I.B.C)	710102068712025	COMPANY PETITION IB (IBC)/129(ND)2025	ASHOK MALIK VS PANKAJ KHAITAN	Sec 60(5)	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashok Malik
68	8/4/2025	Interlocutory Application (I.B.C)	710102068632025	COMPANY PETITION IB (IBC)/22(PB)2018	MR. LALIT KUMAR VS CA SANJAY KUMAR SINGH INTERIM RESOLUTION PROFESSIONAL OF VALUE INFRACON PRIVATE LIMITED	Sec 60(5)	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	JOBY P VARGHESE
69	8/5/2025	Interlocutory Application (I.B.C)	710102068652025	COMPANY PETITION IB (IBC)/261(ND)2025	BRACE IRON AND STEEL PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJANA ROY GAWAI
70	8/6/2025	Interlocutory Application (I.B.C)	710102069332025	COMPANY PETITION IB (IBC)/2552(ND)2019	SAP ELECTROCONTRACTS PVT LTD VS JBK DEVELOPERS PVT. LTD.	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SYED HASAN ISFAHANI
71	8/6/2025	Interlocutory Application (I.B.C)	710102069312025	COMPANY PETITION IB (IBC)/2552(ND)2019	CREATIVE INFRAHEIGHTS PVT. LTD. VS JBK DEVELOPERS PVT. LTD.	Section 60(5)/Liq Regulation 35	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SYED HASAN ISFAHANI
72	8/5/2025	Interlocutory Application (I.B.C)	710102068882025	COMPANY PETITION IB (IBC)/24(PB)2018	SHUBHAM ENTERPRISES VS KESHRI KUMAR	Sections 60(5)/Regulation 13	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SATVINDER SINGH

73	8/7/2025	Interlocutory Application (I.B.C)	710102069862025	COMPANY PETITION IB (IBC)/590(ND)2023	MR. GAURAV KAPOOR VS MR. SATISH KUMAR & ORS.	Sec 66(1)	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BINAY KUMAR MISHRA
74	8/8/2025	Interlocutory Application (I.B.C)	710102070042025	COMPANY PETITION IB (IBC)/599(ND)2023	NATIONAL TEXTILE CORPN LIMITED VS NATIONAL TEXTILE CORPN LIMITED	Rule 11 of NCLT, 2016	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	shivalakshmi
75	8/13/2025	Interlocutory Application (I.B.C)	710102071272025	COMPANY PETITION IB (IBC)/401(ND)2017	MANTOSH VS AKASH SHINGHAL	Sec 42	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ritik Vashisht
76	8/13/2025	Interlocutory Application (I.B.C)	710102071462025	COMPANY PETITION IB (IBC)/284(PB)2021	VIKAS SINGH MAINI VS SPAZE TOWERS PRIVATE LIMITED	Section 60(5)/Rule 11	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ISHTHA SINGH
77	8/13/2025	Interlocutory Application (I.B.C)	710102071292025	COMPANY PETITION IB (IBC)/243(PB)2023	MR SANDEEP GOEL VS MR SANDEEP GOEL	Section 60(5)	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashish Verma
78	8/14/2025	Restoration Application (IBC)	710102071782025	COMPANY PETITION IB (IBC)/110(ND)2025	KARNI TRADING COMPANY VS APOLLO GREEN ENERGY LIMITED	Rule 11 of NCLT, 2016	8/18/2025	no of objection 1. section mismatched in online and pdf 2. application need every pages sign 3.	Bhupendra singh
79	8/15/2025	Interlocutory Application (I.B.C)	710102072042025	COMPANY PETITION IB (IBC)/2354(ND)2019	MR. DINESH KUMAR GUPTA LIQUIDATOR VS JARVIS INFRATECH PVT.LTD.	Regulation 44(2), Liquidation process Regulation, 2016	8/19/2025	No of objection 1. 3 rs court fee missed in vakalatanama. 2. kindly report file in separately otherwise it take in annexure of page no 18 to 20	GOVIND
80	8/16/2025	Interlocutory Application (I.B.C)	710102072192025	COMPANY PETITION IB (IBC)/108(ND)2023	GOLDENLINE INFRASTRUCTURES PRIVATELIMITED VS BANK OF BARODA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3), Application under any other provisions- IBC	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Amol
81	8/16/2025	Interlocutory Application (I.B.C)	710102072172025	COMPANY PETITION IB (IBC)/846(ND)2018	M/S AMIRA NATURE FOODS PVT LTD VS M/S BARU MAL VINOD KUMAR	Rule 11 of NCLT, 2016	8/19/2025	no of objection 1. proof of service attached in proof of service column in online delete affidavit in proof of service column 2. vakalatanama missed	Beleena Biju
82	8/15/2025	Interlocutory Application (I.B.C)	710102072082025	COMPANY PETITION IB (IBC)/552(PB)2022	POOJA BAHRY VS M/S BARU MAL VINOD KUMAR	Application under any other provisions- IBC	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kushal
83	8/15/2025	Interlocutory Application (I.B.C)	710102072072025	COMPANY PETITION IB (IBC)/551(PB)2022	POOJA BAHRY VS M/S BARU MAL VINOD KUMAR	Application under any other provisions- IBC	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kushal
84	8/14/2025	Interlocutory Application (I.B.C)	710102071662025	COMPANY PETITION IB (IBC)/652(PB)2019	SAKSHI FINCAP PRIVATE LIMITED VS MR. SATYAPRIYA LAKHOTIA	Rule 11 of NCLT, 2016	8/25/2025	Dear Applicant, Our records indicate that the required Demand Draft (DD) has not yet been submitted for your application. Please ensure the DD is submitted as soon as possible to avoid any delays in processing your file. Thank you.	AKSHAY SHARMA
85	8/19/2025	Interlocutory Application (I.B.C)	710102072642025	COMPANY PETITION IB (IBC)/260(ND)2025	WTC NOIDA DEVELOPMENT COMPANY PVT. LTD. VS PARIDHI BHAL & ORS	Sec 60(5)	8/19/2025	no of objection 1. page no missed in index 2. vakalatanama missed 3 missed petitioner address in online portal 4 2 respondent missed in online portal 5 pagination missed in book marking as per index	Abhyankar Panth
86	8/18/2025	Company Application(Companies Act)	710102072522025	COMPANY PETITION (COMPANIES ACT)/128(PB)2025	SHANTANU PRAKASH VS UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	Rule 11 of NCLT	8/20/2025	no of objection 1. wrong memo parties in pdf	neeha nagpal
87	8/20/2025	Interlocutory Application (I.B.C)	710102073012025	COMPANY PETITION IB (IBC)/526(ND)2024	AM ASSOCIATES INDIA PRIVATE LIMITED VS SAYAM SHARES AND SECURITIES PVT. LTD.	Sec 60(5)	8/22/2025	no of objection 1.fill respondent address in online portal 2 fill all respondent in online portal 3. application need every pages sign 4 proof of service missed	ANANNYA
88	8/18/2025	Interlocutory Application (I.B.C)	710102072632025	COMPANY PETITION IB (IBC)/617(ND)2022	POOJA BAHRY VS MR. RAVI BHARGAV	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	8/20/2025	no of objection 1. in volume 4 hindi pages need english translate copy page no 572 to 504 2. ocr missed in all annexures 3. in volume 1 pagination missed in book marking as per index 4 in other volumes wrong pagination in book marking as per index 5 25 rs welfare and 3 rs court fee missed in vakalatanama.	Eshna Kumar
89	8/19/2025	Interlocutory Application (I.B.C)	710102072962025	COMPANY PETITION IB (IBC)/79(ND)2022	MS. MAUSUMI BHATTACHARJEE VS MR. VIKRAM BAJAJ	Section 60(5)/Rule 11	8/20/2025	no of objection 1. book marking mandatory as per index with pagination 2. index missed in pdf 3. incomplete file 4. mop missed 5. vakalatanam missed 6 affidavit missed 7 application need every pages sign 8 only 11 pages uploaded	MRINAL HARSH VARDHAN

90	8/19/2025	Interlocutory Application (I.B.C)	710102072712025	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS CORONATION INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sandhya Chawla
91	8/19/2025	Interlocutory Application (I.B.C)	710102072802025	COMPANY PETITION IB (IBC)/1416(ND)2019	VIVEK PARTI VS CORONATION INFRASTRUCTURE PRIVATE LIMITED	Rule 154 (1)	8/21/2025	No of objection 1. Section mismatch online portal and index and page no 2 2. Remove double pagination in pdf	KARAN
92	8/18/2025	Company Application(Companies Act)	710102072592025	COMPANY PETITION (COMPANIES ACT)/433(ND)2018	RAKESH KHANNA VS CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	8/20/2025	no of objection 1. case type wrong 2. missed affidavit of MRS. MANI KHANNA 3 page no 16 to 19 annexures pages missed sign with true copy 4 ORDER DATED 21.07.2025. missed 5 this is restoration 6 vakalatanama missed	Sourabh Gupta
93	8/20/2025	Interlocutory Application (I.B.C)	710102073042025	COMPANY PETITION IB (IBC)/835(ND)2024	M/S ADVANCE TECHNOLOGICAL PRODUCTS VS ICICI BANK LIMITED	Rule 11 of NCLT, 2016	8/18/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shivam Kumar
94	8/19/2025	Interlocutory Application (I.B.C)	710102072862025	COMPANY PETITION IB (IBC)/295(ND)2022	MR KAMALL AHUJA- RESOLUTION PROFESSIONAL OF THE SUNSTRIKE TELECOM PVT LTD VS ICICI BANK LIMITED	Section 60(5)/Rule 11	8/21/2025	No of objection 1. Section and case type wrong. 2. three rupees court fees missed in vakalatanama.	Kamal
95	8/20/2025	Interlocutory Application (I.B.C)	710102073052025	COMPANY PETITION IB (IBC)/317(ND)2022	ARORA AUTO CENTER VS OMKARA ASSETS ROCONSTRUCTION PRIVATE LIMITED	Sec 60(5)	8/21/2025	1. remove main case parties in online portal. 2. need every page sign in application. 3. date missing in vakalatanama. 4. need every page sign and true copy in annexure. 5. mention bookmarking with page numbering.	SHWETANK
96	8/20/2025	Interlocutory Application (I.B.C)	710102073022025	COMPANY PETITION IB (IBC)/264(PB)2023	MR. DINKAR VENKATASUBRAMANIAN VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	8/22/2025	no of objection 1. due payment under Section 35 2. wrong fill respondent 3. date missed in vakalatanama. 4 proof of service missed	Yugam Taneja
97	8/19/2025	Interlocutory Application (I.B.C)	710102072722025	COMPANY PETITION IB (IBC)/1572(ND)2019	RAJESH GULLAH VS SHRI RAHUL JINDAL	Section 60(5)/Rule 11	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Akhil
98	8/20/2025	Interlocutory Application (I.B.C)	710102073002025	COMPANY PETITION IB (IBC)/526(ND)2024	AM ASSOCIATES INDIA PRIVATE LIMITED VS SAYAM SHARES AND SECURITIES PVT. LTD.	Sec 60(5)	8/22/2025	no of objection 1. missed respondent address in online portal 2. missed respondent 2 in online portal 3 application need every pages sign 4 proof of service missed 5 wrong pagination in book marking 6 pagination in book marking do as like index 7 index page missed in book marking	ANANNYA
99	8/20/2025	Interlocutory Application (I.B.C)	710102073032025	COMPANY PETITION IB (IBC)/144(ND)2024	VARSHA GUPTA VS SUFFERING SOULS ASSOCIATION THROUGH PRADEEP SHARMA PRESIDENT	Sec 60(5)	8/22/2025	no of objection 1. book marking mandatory as per index with pagination 2. index missed in pdf 3. proof of service missed 4 application need every pages sign 5 incomplete file 6 affidavit missed 7 vakalatanama missed 8 proof of service missed 9 page no missed in pdf	Harsh Jain
100	8/19/2025	Interlocutory Application (I.B.C)	710102072942025	COMPANY PETITION IB (IBC)/420(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS CMYK PRINTECH LIMITED	Application under any other provisions- IBC	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SAMIR SAGAR
101	8/20/2025	Interlocutory Application (I.B.C)	710102073272025	COMPANY PETITION IB (IBC)/2721(ND)2019	ARUN SHARMA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	8/22/2025	no of objection 1. book marking mandatory as per index with pagination in all volume 2. page no missed in index 3. sign missed in index 4 missed counsel detail and sign in memo parties 5 application need every pages sign 6 ocr missed in annexures pages 7 annexures pages missed sign with true copy 8 double pagination 7 volume wise index missed in volume 2 and 3 8 1 rs court fee missed in vakalatanama. 9 proof of service missed	Mohit Yadav
102	8/21/2025	Interlocutory Application (I.B.C)	710102073472025	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS LION BUILDCON PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/22/2025	no of objection 1. case type wrong 2. wrong fill memo parties in online portal in petitioner column 3. ocr missed in annexures pages	BINAY KUMAR MISHRA
103	8/18/2025	Company Application(Companies Act)	710102072422025	COMPANY PETITION (COMPANIES ACT)/133(ND)2025	RAHUL GUPTA VS RAHUL GUPTA	Rule 11 of NCLT	8/20/2025	no of objection 1. fill all respondent in online portal	Muskan Puri
104	8/19/2025	Interlocutory Application (I.B.C)	710102072832025	COMPANY PETITION IB (IBC)/429(ND)2021	L AND T FINANCE LIMITED VS REETESH KUMAR AGARWAL	Section 60(5)/Rule 11	8/20/2025	no of objection 1. mop missed in index and pdf and book marking also 2.25 rs welfare and 3 rs court fee missed in vakalatanama. 3. date also missed in vakalatanama. 4 fill petitioner and respondent basic detail in online portal	Mitakshara Goyal

105	8/21/2025	Interlocutory Application (I.B.C)	710102073582025	COMPANY PETITION IB (IBC)/1481(PB)2019	MS. KMALESH GUPTA VS N.A	Sections 60(5)/Regulation 13	8/15/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	OMKAR JAYANT DESHPANDE
106	8/21/2025	Interlocutory Application (I.B.C)	710102073532025	COMPANY PETITION IB (IBC)/882(ND)2020	MEHNAZ PERVEEN VS ATUL MITTAL	Sec 60(5)	8/22/2025	no of objection 1. proof of service missed 2 need to delete extra same entry of pdf at proof of service column	Aparna
107	8/21/2025	Restoration Application (IBC)	710102073392025	COMPANY PETITION IB (IBC)/202(ND)2025	MOHIT NIDHI AGRO OIL PRIVATE LIMITED VS ATUL MITTAL	Rule 11 of NCLT, 2016	8/22/2025	no of objection 1. section mismatched in online and pdf 2 fill respondent add in online portal 3. main case missed in vakalatanama.	Rajat Srivastava
108	8/21/2025	Interlocutory Application (I.B.C)	710102073422025	COMPANY PETITION IB (IBC)/1481(PB)2019	NAVEEN KUMAR JAIN AND ASHWANI JAIN VS MR RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	8/22/2025	no of objection 1. page no 41 to 54 not readable	Anish Gupta
109	8/19/2025	Restoration Application (IBC)	710102072922025	COMPANY PETITION IB (IBC)/1446(PB)2018	DENA BANK VS RATHI SUPER STEEL LIMITED	Rule 11 of NCLT, 2016	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sougat Sinha
110	8/19/2025	Interlocutory Application (I.B.C)	710102072952025	COMPANY PETITION IB (IBC)/382(ND)2025	BAA TELEVISION NETWORK PRIVATE LIMITED VS CMYK PRINTECH LIMITED	Application under any other provisions- IBC	8/17/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SAMIR SAGAR
111	8/21/2025	Interlocutory Application (I.B.C)	710102073572025	COMPANY PETITION IB (IBC)/437(ND)2023	SANJEEV CHAUDHARY VS CMYK PRINTECH LIMITED	Section 12(2)	8/25/2025	Dear Applicant, Our records indicate that the required Demand Draft (DD) has not yet been submitted for your application. Please ensure the DD is submitted as soon as possible to avoid any delays in processing your file. Thank you.	Sanjeev
112	8/21/2025	Company Application(Companies Act)	710102073452025	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA COLONIZERS PVT. LTD. VS M/S PURNIMA GUPTA	Rule 11 of NCLT	8/22/2025	no of objection 1. fill petitioner address in online portal 2. fill all respondent in online portal 3. vakalatanama missed	Muskan Puri
113	8/22/2025	Interlocutory Application (I.B.C)	710102074052025	COMPANY PETITION IB (IBC)/319(ND)2024	SIDHANT GUPTA VS SANDEEP GOEL RESOLUTION PROFESSIONAL PASHUPATI DAIRIES (PVT. LTD.)	Section 60(5)/Rule 11	8/23/2025	No of objection 1. page no 17 to 147 hindi pages need english translate copy in volume 1 2 page no 153 to 264 and 283 to 297 need english translate copy in volume 2 proof of service missed as respondent have in your mop	VARSHA
114	8/21/2025	Interlocutory Application (I.B.C)	710102073612025	COMPANY PETITION IB (IBC)/375(PB)2018	SHASHI CHANDRA VS M/S ABW INFRASTRUCTURE LTD	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/22/2025	no of objection 1. as your memo parties there is no respondent please remove respondent entry	MANOJ V. GEORGE
115	8/22/2025	Interlocutory Application (I.B.C)	710102074022025	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	8/23/2025	no of objection 1. need to delete extra same pdf uploaded in proof of service 2. missed sign in mop	Vishisht
116	8/22/2025	Interlocutory Application (I.B.C)	710102073832025	COMPANY PETITION IB (IBC)/2830(ND)2019	ANURAG GOEL IRP OF LEO CREATIONS PVT LTD VS ASR LOGISTICS INDIA PVT LTD	Sec 60(5)	8/23/2025	no of objection 1. book marking mandatory as per index with pagination 2. delete double entry of respondent side in online portal	RISHI KUMAR SINGHAL
117	8/22/2025	Company Application(Companies Act)	710102073792025	COMPANY PETITION (COMPANIES ACT)/127(ND)2025	ASSOTECH ELECTRONICS PRIVATE LIMITED VS MR. HEMANT KUMAR AGARWAL	Rule 11 of NCLT	8/22/2025	no of objection 1. memo parties missed in index 2. missed respondent no 2 in online portal 3. annexures pages missed sign with true copy 4 vakalatanam missed 5 pagination missed in bookmarking as per index 6 missed counsel detail in mop 7 missed heading mop page no 2	Kunal Madan
118	8/19/2025	Interlocutory Application (I.B.C)	710102072882025	COMPANY PETITION IB (IBC)/204(ND)2021	JAGDISH DAS SHAH VS MR. HITESH GOEL	Rule 11 of NCLT, 2016	8/14/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Himanshu
119	8/22/2025	Interlocutory Application (I.B.C)	710102074032025	COMPANY PETITION IB (IBC)/842(ND)2024	PARMINDER SINGH BHULLA RESOLUTION PROFESSIONAL FOR VENTURE SUPPLY CHAIN PRIVATE LIMITED VS MR. HITESH GOEL	Sec 60(5)	8/23/2025	no of objection 1. prayer missed 2. REPORT CERTIFYING RECONSTITUTION OF COMMITTEE OF CREDITORS go to section 21/regulation 17 (1) which has in nclt drop box 3. page no 10 not visible	Himanshu
120	8/22/2025	Interlocutory Application (I.B.C)	710102074012025	COMPANY PETITION IB (IBC)/51(ND)2022	GAGAN GULATI VS KALIBER ASSOCIATES PRIVATE LIMITED	Section 12(A)/Regulation 30A	8/23/2025	no of objection 1. bookmarking mandatory as per index with pagination 2 only three pages uploaded of affidavit 3. incomplete file uploaded	Jasmeet Singh
121	8/22/2025	Interlocutory Application (I.B.C)	710102073882025	COMPANY PETITION IB (IBC)/327(ND)2023	CS NAVNEET ARORA VS NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED	Sec 60(5)	8/18/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Navneet Arora
122	8/22/2025	Interlocutory Application (I.B.C)	710102073992025	COMPANY PETITION IB (IBC)/783(ND)2022	SUNIL KUMAR AGRAWAL VS NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/23/2025	no of objection 1.Report Certifying Reconstitution of Committee of Creditors go to section 21	RAKESH KUMAR
123	8/22/2025	Interlocutory Application (I.B.C)	710102073872025	COMPANY PETITION IB (IBC)/1248(PB)2018	NAVNEET RAJPUT VS M/S GRANITE GATE PROPERTIES PVT LTD	Section 60(5)/Rule 11	8/23/2025	no of objection 1. incomplete online basics detail 2 missed respondent 1 in online detail 3. vakalatanama missed	MAREESH

124	8/23/2025	Interlocutory Application (I.B.C)	710102074192025	COMPANY PETITION IB (IBC)/273(PB)2021	MR. HARISH TANEJA VS M/S GRANITE GATE PROPERTIES PVT LTD	Application under any other provisions- IBC	8/25/2025	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in index 3. missed sign in index memo parties 4 need sign every pages of PRELIMINARY REPORT and other pages 5 page no missed in pdf	Harish
125	8/23/2025	Interlocutory Application (I.B.C)	710102074182025	COMPANY PETITION IB (IBC)/2081(ND)2019	SUNIL KUMAR AGRAWAL VS M/S GRANITE GATE PROPERTIES PVT LTD	Application under any other provisions- IBC	8/25/2025	no of objection 1. case type wrong 2 take regulation 15 in online and pdf and index	RAKESH KUMAR
126	8/22/2025	Interlocutory Application (I.B.C)	710102073812025	COMPANY PETITION IB (IBC)/783(ND)2022	AMIT GOEL AND PRIYA GOEL VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL	Rule 154 (1)	8/17/2025	Sorry for the inconvenience due to NIC Technical Issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashwani Kumar Singla
127	8/23/2025	Interlocutory Application (I.B.C)	710102074302025	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES LIMITED VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATE LIMITED (RIICO)	Sec 60(5)	8/25/2025	no of objection 1. book marking mandatory as per index with pagination 2. index missed in pdf 3. vakalatanama missed 4 affidavit missed	ABHISHEK
128	8/22/2025	Interlocutory Application (I.B.C)	710102073782025	COMPANY PETITION IB (IBC)/494(ND)2024	MANOJ KUMAR JAIN (RP FOR ALCHEMIST HOLDINGS LTD.) VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATE LIMITED (RIICO)	Section 21	8/25/2025	Dear Applicant, Our records indicate that the required Demand Draft (DD) has not yet been submitted for your application. Please ensure the DD is submitted as soon as possible to avoid any delays in processing your file. Thank you.	VARSHA
129	8/23/2025	Interlocutory Application (I.B.C)	710102074322025	COMPANY PETITION IB (IBC)/734(PB)2022	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	8/25/2025	page no 263 not readable	ABHISHEK
130	8/23/2025	Interlocutory Application (I.B.C)	710102074332025	COMPANY PETITION IB (IBC)/676(ND)2024	VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR INDIAN TECHNOMETAL COMPANY LIMITED VS M/S DURGA BRICK INDUSTRIES	Section 17, 18, 20 & 25	8/25/2025	no of objection 1. annexures pages missed sign with true copy	ABHISHEK
131	8/25/2025	Interlocutory Application (I.B.C)	710102074552025	COMPANY PETITION IB (IBC)/154(ND)2025	GENIUS TOWNSHIPS PRIVATE LIMITED VS DYS ROYALS PRIVATE LIMITED	Sec 60(5)	8/26/2025	no of objection 1. mop missed 2. section not mention in index 3 section not mention in pdf 4 vakalatanama missed 5 prayer missed	Joel
132	8/23/2025	Interlocutory Application (I.B.C)	710102074272025	COMPANY PETITION IB (IBC)/238(ND)2024	OASIS INFRA DEVELOPERS PVT LTD VS MR SARVESH KASHYAP RESOLUTION PROFESSIONAL MS ANGLE INFRASTRUCTURE PVT LTD	Rule 11 of NCLT, 2016	8/25/2025	no of objection 1. section mismatched in online and pdf 2. fill petitioner basics detail in online portal 3. book marking mandatory as per index with pagination in all volume 4 in volume 7 and 8 ocr missed in pdf	KUNAL KHER
133	8/25/2025	Interlocutory Application (I.B.C)	710102074592025	COMPANY PETITION IB (IBC)/285(ND)2024	JAGDISH KUMAR PARULKAR VS MR SARVESH KASHYAP RESOLUTION PROFESSIONAL MS ANGLE INFRASTRUCTURE PVT LTD	Sec 30	8/26/2025	no of objection 1. case type wrong 2. 3 rs court fee missed in vakalatanama 3. date missed in vakalatanama	Aishvary
134	8/26/2025	Interlocutory Application (I.B.C)	710102074822025	COMPANY PETITION IB (IBC)/81(ND)2025	SUNIL SALES AND SERVICE PRIVATE LIMITED VS MR. SAPAN MOHAN GARG	Sections 60(5)/Regulation 13	8/26/2025	no of objection 1. fill all respondent in online portal 2. 25 rs welfare and 3 rs court fee missed in vakalatanama. 3 index page missed in book marking	Divya
135	8/25/2025	Interlocutory Application (I.B.C)	710102074542025	COMPANY PETITION IB (IBC)/951(PB)2020	UNION BANK OF INDIA VS WASEEM AHMAD KHAN	Application under any other provisions- IBC	8/26/2025	no of objection 1. section not mention in index and pdf 2. wrong fill mop in online portal 3. wrong affidavit as per mop 4 vakalatanama missed	manish shanker
136	8/25/2025	Interlocutory Application (I.B.C)	710102074452025	COMPANY PETITION IB (IBC)/783(ND)2022	SUNIL KUMAR AGRAWAL VS WASEEM AHMAD KHAN	Application under any other provisions- IBC	8/25/2025	Dear Applicant, Our records indicate that the required Demand Draft (DD) has not yet been submitted for your application. Please ensure the DD is submitted as soon as possible to avoid any delays in processing your file. Thank you.	RAKESH KUMAR

137	8/25/2025	Interlocutory Application (I.B.C)	710102074472025	COMPANY PETITION IB (IBC)/507(ND)2022	ROSHAN LAL JAIN VS MAMTA GUPTA	Rule 11 of NCLT, 2016	8/26/2025	no of objection 1. page no 161 to 176 missed sign in annexures pages	ROSHAN LAL JAIN
138	8/25/2025	Interlocutory Application (I.B.C)	710102074432025	COMPANY PETITION IB (IBC)/401(ND)2017	MANTOSH VS AKASH SHINGHAL	Sec 42	8/26/2025	1. file incomplete. 2. only upload 4 pages.	Ritik Vashisht
139	8/26/2025	Interlocutory Application (I.B.C)	710102074802025	COMPANY PETITION IB (IBC)/317(ND)2022	MR. SHRAVAN KUMAR VISHNOI AUTHORISED REPRESENTATIVE OF HOMEBUYERS VS AKASH SHINGHAL	Sec 60(5)	8/26/2025	no of objection 1. not verified affidavit in pdf	Tahira Kathpalia
140	8/25/2025	07101020461192021(No.o f Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar
141	8/25/2025	0710102046792025(No.o f Docs 2)	0710102046792025/3	COMPANY APPEAL(COMPANIES ACT)/99(ND)2025	PROLIFIC DIGIGRAPHICS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	8/26/2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	Akshansh@3110
142	8/25/2025	0710102013582024(No.o f Docs 4)	0710102013582024/4	COMPANY PETITION IB (IBC)/201(ND)2024	PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS. SH. PRAMOD CHAUDHARY	Section 95(1)	8/26/2025	1. As per mention in index proof of service page no 15 missed in PDF. 2. kindly provide a numbering on page no 16 receipt	VIKRAMKUMAR38792@GMA
143	8/25/2025	0710102061192021(No.o f Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar
144	8/25/2025	0710102008412023(No.o f Docs 1)	0710102008412023/11	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	8/26/2025	1. Date missed in Vakalatnama in PDF.	psplegal
145	8/25/2025	0710102061192021(No.o f Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar
146	8/25/2025	0710102054952025(No.o f Docs 1)	0710102054952025/1	COMPANY PETITION IB (IBC)/384(ND)2025	ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED VS. AGRO NEXT VENTURES LLP	IBC under Sec 7	8/26/2025	1. kindly attach the compliance order dated 25.7.2025 missed in PDF, as per mention in Index.	satyalawchambers
147	4/30/2025	0710102037012025(No.o f Docs 0)	0710102037012025/3	INTERLOCUTORY APPLICATION (I.B.C)/2124(ND)2025	M/S KOHINOOR BUILDING AND PLANNING LLP VS. RAJESH RAMNANI RP	Sec 60(5)	8/26/2025	1. remove extra pdf of rejoinder. or file separately rejoinder of R-3	
148	8/24/2025	0710102069842024(No.o f Docs 4)	0710102069842024/6	COMPANY PETITION IB (IBC)/489(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MR. SANDEEP JAIN	Section 95(1)	8/26/2025	1.Vakalatnama missed in PDF. 2. kindly correct the details of organization (NCLT) in Page no 1 Headings and other pages.	knmncit
149	5/2/2023	0710102040732023(No.o f Docs 0)	0710102040732023/6	COMPANY PETITION IB (IBC)/511(ND)2023	MARLIN TRAVELS PRIVATE LIMITED VS. ECA ENGINEERING PRIVATE LIMITED	IBC under Sec 7	8/26/2025	1. Index and bookmarking mandatory missing.	
150	8/24/2025	0710102068672024(No.o f Docs 4)	0710102068672024/5	COMPANY PETITION IB (IBC)/471(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MR. ASHOK KUMAR GUPTA	Section 95(1)	8/26/2025	1. Counsel sign missed on Index in all volumes and master index also. 2. kindly correct the details of organization (NCLT) in Page no 1 and 14 Headings. 3. Vakalatnama missed in PDF.	knmncit
151	8/25/2025	0710102070792025(No.o f Docs 2)	0710102070792025/1	COMPANY PETITION (COMPANIES ACT)/136(ND)2025	RAJNIGANDHA SANJAY PATIL VS. EVERYWHERE AS A SERVICE PRIVATE LIMITED	Sec. 58(3),Sec. 59	8/26/2025	1. True sign missed on Annxeures. 2. Kindly attach the compliance order.	ckausik
152	8/26/2025	0710102028262024(No.o f Docs 2)	0710102028262024/12	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/26/2025	1. kindly attach the compliance order. (this file is high court WS)	D2131A2004
153	8/25/2025	0710102076642024(No.o f Docs 1)	0710102076642024/2	COMPANY PETITION IB (IBC)/645(ND)2024	INDIAN BANK VS. SUSHIL KAUDINYA	Section 95(1)	8/26/2025	1. Kindly attach the compliance order. 2. Index and Bookmarking mandatory	sarora2028@gmail.com
154	8/25/2025	0710102028892025(No.o f Docs 3)	0710102028892025/2	COMPANY PETITION IB (IBC)/256(ND)2025	BABA INDUSTRIES VS. SHELLZ INDIA PRIVATE LIMITED	IBC Under Sec 9	8/26/2025	1. date and notary missed on Affidavit page no. 14 to 15 in PDF. 2. Three Court fee and 25 welfare ticket missed on Vakalatnama in PDF. 3. True copy missed on Annexures page no 20 to 30 and 194 to 229 and 267 to 307	NAMIT SURI
155	6/13/2025	0710102050652025(No.o f Docs 0)	0710102050652025/1	INTERLOCUTORY APPLICATION (I.B.C)/3121(ND)2025	RASHMI KESARWANI VS. CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5),Sec 60(5)	8/26/2025	1. bookmarking and index mandatory in PDF. 2. Kindly attach the compliance order.	
156	8/25/2025	0710102050112025(No.o f Docs 2)	0710102050112025/2	COMPANY PETITION (COMPANIES ACT)/114(ND)2025	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT	8/26/2025	1. OCR missed in PDF. 2. Date missed in Vakalatnama in PDF.	Saket_adv

157	8/25/2025	0710102047032025(No. of Docs 2)	0710102047032025/3	CONTEMPT PETITION (IBC)/22(PB)2025	ANIL KOHLI RESOLUTION PROFESSIONAL FOR MAGNIFICO MINERALS PRIVATE LIMITED VS. MR. MADHAV AGRAWAL SUSPENDED DIRECTOR OF M/S MAGNIFICO MINERALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/26/2025	1. Bookmarking mandatory. 2. As per mention in index document not found in PDF, incomplete file, kindly upload a complete file	prashantmehta
158	8/25/2025	0710102028602024(No. of Docs 2)	0710102028602024/13	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	8/26/2025	1. kindly attach the compliance order. 2. As per mention in Index Judgement date mismatch in PDF.	arunadvocate68
159	8/25/2025	0710102061192021(No. of Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar
160	6/3/2025	0710102046972025(No. of Docs 0)	0710102046972025/1	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/55(ND)2025	RAKUSHKA INTERNATIONAL PRIVATE LIMITED	Sub-section (I) of section 230	8/26/2025	1. Incompleted file kindly upload complete file 2. Kindly attach the compliance order	
161	8/21/2025	0710102071572025(No. of Docs 2)	0710102071572025/1	INTERLOCUTORY APPLICATION (I.B.C)/4069(ND)2025	FEEDBACK HIGHWAYS OMT (P) LTD VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/25/2025	no of objection 1.compliance order needed in pdf 2.need every pages sign and true copy in Annexure	PRAGUN@123
162	8/22/2025	0710102107662022(No. of Docs 2)	0710102107662022/5	COMPANY PETITION IB (IBC)/84(ND)2023	RELIGARE HOUSING DEVELOPMENT FINANCECORPORATION LIMITED VS. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	8/25/2025	1. bookmarking mandatory. 2. Rejoinder pages not readable properly 3. missed page no 42 4. Double numbering page no 43 to 141 in PDF. 5. Page no 142 , 168, 169 and 178 to 198 is not readable 6. True copy sign missed on Annexures. 7. Require Proof of service in email format.	MANU
163	8/23/2025	0710102019612023(No. of Docs 4)	0710102019612023/2	INTERLOCUTORY APPLICATION (I.B.C)/1375(PB)2023	SUBHASH KHATTAR VS. NARENDER KUMAR SHARMA	Sec 60(5)	8/25/2025	1. Bookmarking missed in all volumes. 2. True copy sign missed in Annexures . 3. Translate the page no 324 Hindi to English in PDF.	ANSHUJDHINGRA
164	8/23/2025	0710102035252025(No. of Docs 2)	0710102035252025/2	COMPANY APPLICATION (COMPANIES ACT)/96(ND)2025	MRS ANU AGARWAL VS. M P N FINCAP PRIVATE LIMITED	Rule 11 of NCLT	8/25/2025	1. Bookmarking mandatory. 2 numbering missed in index. 3. Copy of vakalatnama along with three Rs. Court Fee and Twenty Five Rs. Welfare ticket missed.	Adityamadaan
165	8/23/2025	0710102096112024(No. of Docs 2)	0710102096112024/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/74(ND)2025	ALPANA VERMA VS. M/S BAYER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	8/25/2025	1. . Sign missed in every page of Reply. 2 Vakalatnama missed in PDF.	mohit.nandwani
166	8/23/2025	0710102096122024(No. of Docs 2)	0710102096122024/1	INTERLOCUTORY APPLICATION (COMPANIES ACT)/77(ND)2025	ALPANA VERMA VS. M/S BAYER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	8/25/2025	1. OCR missed in PDF. 2. Sign missed in every page of Reply. 3. Vakalatnama missed in PDF.	mohit.nandwani
167	8/21/2025	0710102072612024(No. of Docs 2)	0710102072612024/3	COMPANY PETITION (COMPANIES ACT)/150(ND)2024	KUMKUM BHATIA VS. ADELCO CONSULTANCY SERVICES PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	8/25/2025	no of objection 1.need every pages sign and true copy in Annexure 2.compliance order missing in pdf 3.copy of vakalatnama in pdf	virendermehta
168	5/20/2025	0710102043122025(No. of Docs 0)	0710102043122025/1	COMPANY APPLICATION (COMPANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/25/2025	1. Bookmarking missed in page no 194 to 204 in PDF. 2. Page no 70 and 71 is not readable in PDF. 3. True Copy Sign missed in Annexures.	
169	8/21/2025	0710102072612024(No. of Docs 2)	0710102072612024/2	COMPANY PETITION (COMPANIES ACT)/150(ND)2024	KUMKUM BHATIA VS. ADELCO CONSULTANCY SERVICES PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	8/25/2025	no of objection 1.pagination missing in bookmarking 2.compliance order needed in pdf 3.copy of vakalatnama in pdf	wamikatrehan
170	8/21/2025	0710102072612024(No. of Docs 2)	0710102072612024/4	COMPANY PETITION (COMPANIES ACT)/150(ND)2024	KUMKUM BHATIA VS. ADELCO CONSULTANCY SERVICES PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	8/25/2025	no of objection 1.proof service missing in pdf 2.copy of vakalatnama in pdf 3.need every pages sign and true copy annexure 4.compliance order needed in pdf	Kunal Mehta
171	8/22/2025	0710102020682025(No. of Docs 2)	0710102020682025/26	COMPANY PETITION IB (IBC)/183(ND)2025	DMI FINANCE PRIVATE LIMITED VS. STELLAR VENTURES PRIVATE LIMITED	IBC under Sec 7	8/23/2025	no of objection 1.copy of vakalatnama in pdf 2.compliance order needed in pdf	tanveer_oberoi
172	8/22/2025	0710102020702025(No. of Docs 2)	0710102020702025/5	COMPANY PETITION IB (IBC)/187(ND)2025	DMI FINANCE PRIVATE LIMITED VS. KEY STONE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	8/23/2025	no of objection 1.compliance order needed in pdf 2.copy of vakalatnama in pdf .	tanveer_oberoi
173	8/21/2025	0710102060552025(No. of Docs 2)	0710102060552025/1	INTERLOCUTORY APPLICATION (I.B.C)/3474(ND)2025	RAMESH CHANDRA VS. VIVEK PARTI	Section 60(5)	8/23/2025	no of objection 1.copy of vakalatnama in pdf 2.compliance order needed in pdf	karangandhii

174	5/22/2025	0710102043932025(No. of Docs 0)	0710102043932025/2	INTERLOCUTORY APPLICATION (I.B.C)/2653(ND)2025	M/S RPS INFRASTRUCTURE LIMITED VS. MR. MUKUL KUMAR	Sec 60(5)	8/23/2025	no of objection 1.need every pages sign and true copy in Annexure 2.compliance order missing in pdf	
175	8/22/2025	0710102038372025(No. of Docs 2)	0710102038372025/6	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2025	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE (MORADABAD)	Sec 60(5)	8/23/2025	1.kindly file IA or compliance order needed	manish_shanker
176	8/22/2025	0710102037072025(No. of Docs 1)	0710102037072025/2	COMPANY PETITION IB (IBC)/275(ND)2025	ROVIERO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	8/23/2025	1.bookmarking mandatory	SDSPPartners
177	8/21/2025	0710102041392025(No. of Docs 2)	0710102041392025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/149(ND)2025	RAJEEV BAKSHI VS. ECO RRB INFRA PRIVATE LIMITED	Application under any other provisions	8/23/2025	no of objection 1.copy of vakalatnama in pdf 2.compliance order needed in pdf	SIDSHARMA
178	8/21/2025	0710102039972025(No. of Docs 2)	0710102039972025/1	COMPANY APPLICATION(COMPANIES ACT)/101(ND)2025	M/S PURNIMA COLONIZERS PVT. LTD. VS. M/S PURNIMA GUPTA	Rule 11 of NCLT	8/23/2025	no of objection 1.copy of vakalatnama in pdf 2.compliance order needed in pdf	akshaygupta
179	8/22/2025	0710102052792024(No. of Docs 2)	0710102052792024/9	INTERLOCUTORY APPLICATION(IBC)(LIQ.) 29(PB)2024	PANKAJ MAHAJAN RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS. MR. VISHNOO MITTAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/23/2025	1 compliance of the order dated 30.07.2025	advsanpan
180	8/16/2025	0710102063012022(No. of Docs 26)	0710102063012022/2	INTERLOCUTORY APPLICATION (I.B.C)/4355(ND)2022	PANKAJ KHETAN VSMR. ANKUR TAYAL	19(2)	8/23/2025	"1. OCR missed In all Volumes 2. Sign missed on every page of reply. 2. True copy sign missed page no. 23 to 76, 97 to 127 and 135 to 154, 458 to 464, 482 to 488, 537 to 575, 577 to 582, 1189 to 1204, 1221 to 1247, 1256 to 1281 , 1290 to 1350, 1354 to 1380, 1702 to 1723, 2026 to 2060, 2340 to 2346, 2394 to 2344, 3521 to 3528, 3926 to 3928, 3931 to 3944, 4236 to 4242, 4291 to 4349, 4624 to 4651, 4669 to 4717, 4718 to 4743, 4763 to 4775. 3. Require type copy page no 626 to 627. 4. Missed page 1948 to 1958 in PDF. 5. Not readable pages 72, 245 to 246, 283,284 ,296,297,304 ,305, 345, 346 ,353,354,369,370,378,379,403,427,428,1030,1031,1068,1069,1080,1081,1088,1089,1154,1155,2297,2298,2305,2306,2312 to 2321,2330,2331,3676, 3677, 3734, 3784, 3785, 3809,3810, 4135 to	nitesh@asalegal.in
181	5/6/2025	0710102039162025(No. of Docs 0)	0710102039162025/23	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAININDIA TRAXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	8/23/2025	1.pagination missing in bookmarking	
182	8/22/2025	0710102036632025(No. of Docs 2)	0710102036632025/1	COMPANY PETITION IB (IBC)/309(ND)2025	KUMAR GAURAV VS. FIITJEE LIMITED.	IBC Under Sec 9	8/23/2025	1.wrong file or compliance order needed	chandanchandan5
183	8/22/2025	0710102036662025(No. of Docs 2)	0710102036662025/1	COMPANY PETITION IB (IBC)/308(ND)2025	AJAI KUMAR TRIPATHI VS. M/S FIITJEE LTD.	IBC Under Sec 9	8/23/2025	1.wrong file or compliance order needed	chandanchandan5
184	8/21/2025	0710102049862021(No. of Docs 2)	0710102049862021/16	COMPANY PETITION (COMPANIES ACT)/156(ND)2021	AJAY CHOPRA VS. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 213,Sec. 242(4),Sec. 243(1) (b),Sec. 244(1),Sec. 241(1)	8/23/2025	no of objection 1.copy of vakalatnama in pdf 2.compliance order needed in pdf	daisy@123
185	8/21/2025	0710102057732025(No. of Docs 2)	0710102057732025/1	TRANSFER APPLICATION (IBC)/43(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	8/23/2025	no of objection 1.copy of vakalatnama in pdf 2.compliance order needed in pdf	chittranjanshah
186	8/21/2025	0710102060542025(No. of Docs 2)	0710102060542025/1	INTERLOCUTORY APPLICATION (I.B.C)/3436(ND)2025	ANIL KUMAR TYAGI VS. VIVEK PARTI	Section 60(5)	8/23/2025	no of objection 1.copy of vakalatnama in pdf 2.compliance order needed in pdf	karangandhii
187	8/20/2025	0710102081342024(No. of Docs 2)	0710102081342024/6	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	8/22/2025	1. Kindly attach the compliance order dater 08.08.2025 missed in PDF as per mention in index	shivamgautam02
188	8/8/2025	0710102156522019(No. of Docs 2)	0710102156522019/8	COMPANY APPLICATION(IBC)/606.(ND)2019	MODEL LOGISTICS PRIVATE LIMITED VS. M/S ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/22/2025	No of objection 1. COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index.	VIVEK PARTI
189	8/8/2025	0710102156522019(No. of Docs 2)	0710102156522019/8	COMPANY APPLICATION(IBC)/606.(ND)2019	MODEL LOGISTICS PRIVATE LIMITED VS. M/S ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/22/2025	No of objection 1. COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index.	VIVEK PARTI

190	8/8/2025	0710102156522019(No. of Docs 2)	0710102156522019/8	COMPANY APPLICATION(IBC)/606.(ND)2019	MODEL LOGISTICS PRIVATE LIMITED VS. M/S ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/22/2025	No of objection 1. COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index.	VIVEK PARTI
191	8/8/2025	0710102156522019(No. of Docs 2)	0710102156522019/8	COMPANY APPLICATION(IBC)/606.(ND)2019	MODEL LOGISTICS PRIVATE LIMITED VS. M/S ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/22/2025	No of objection 1. COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index.	VIVEK PARTI
192	8/20/2025	0710102047292025(No. of Docs 2)	0710102047292025/2	CONTEMPT PETITION (IBC)/27(ND)2025	RAJENDER KUMAR JAIN VSARUN CHATURVEDI	Rule 11 of NCLT, 2016	8/22/2025	No of objection 1. Date and 1rs. court fees missed in vakalatnama.	Snsic
193	8/20/2025	0710102046622025(No. of Docs 2)	0710102046622025/4	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2025	MR. MUKESH KUMAR AGARWAL VS. BANK OF BARODA	Section 60(5)/Rule 11	8/22/2025	No of objection 1. Bookmarking missed in pdf 2. vakalatnama missed	Tejaswita
194	8/20/2025	0710102045722025(No. of Docs 2)	0710102045722025/1	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2025	RAH WELFARE ASSOCIATION VS. M/S WINDSOR PARADISE HEIGHTS PVT. LTD	Application under any other provisions- IBC	8/22/2025	NO of objection 1. Kindly attach compliance order	abhishek.naik
195	8/20/2025	0710102043982025(No. of Docs 2)	0710102043982025/2	COMPANY PETITION IB (IBC)/372(ND)2025	LOGIPOOL ECOMMERCE SOLUTIONS PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	8/22/2025	1. three Rs. Court fee missed on Vakalatnama.	ncitaleyalegal
196	8/20/2025	0710102043982025(No. of Docs 3)	0710102043982025/3	COMPANY PETITION IB (IBC)/372(ND)2025	LOGIPOOL ECOMMERCE SOLUTIONS PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	8/22/2025	1. page no 88 to 92, 138 to 142 and 206 translate Hindi to English. 2.Remove double pagination Page no 97 to 205 in PDF. 3. Not readable properly page no 158 in PDF.	ncitaleyalegal
197	8/20/2025	0710102039072025(No. of Docs 1)	0710102039072025/3	COMPANY PETITION IB (IBC)/290(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH ESTATE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	8/22/2025	1. bookmarking mandatory 2.Three Rs. court fee and twenty five Rs. welfare ticket missed on vakaltanama and kindly stick on blank space ofvakalatnama.	knmncit
198	8/20/2025	0710102039162025(No. of Docs 2)	0710102039162025/22	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016,Section 60(5)	8/22/2025	1. counsel details and sign missed on last page of written submission. 2. kindly attach the compliance order dated 22.07.2025 missed in PDF as per mention in Index	Adv. Atul Sharma
199	8/20/2025	0710102039172025(No. of Docs 2)	0710102039172025/9	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	8/22/2025	1. counsel details and sign missed on last page of written submission. 2. kindly attach the compliance order dated 22.07.2025 missed in PDF as per mention in Index 3. Bookmarking mandatory	Adv. Atul Sharma
200	8/20/2025	0710102038422025(No. of Docs 1)	0710102038422025/2	COMPANY PETITION IB (IBC)/288(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	8/22/2025	1. bookmarking mandatory 2.Three Rs. court fee and twenty five Rs. welfare ticket missed on vakaltanama and kindly stick on blank space ofvakalatnama.	knmncit
201	8/20/2025	0710102047652022(No. of Docs 2)	0710102047652022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2023	G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS. BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	8/22/2025	No of objection 1. Compliance of Order dated 08.07.2025 missed in pdf as per mentioned in index	advcsyadav
202	8/21/2025	0710102040812023(No. of Docs 1)	0710102040812023/2	INTERLOCUTORY APPLICATION (I.B.C)/2608(ND)2023	CFM ASSET RECONSTRUCTION PVT LTD VS. NIKHIL FOOTWEARS PRIVATE LIMITED	22(3)a	8/22/2025	No of objection 1. sign missed page no 1 to 4. 2. Bookmarking missed	sharmasn@gmail.com
203	8/21/2025	0710102040812023(No. of Docs 1)	0710102040812023/1	INTERLOCUTORY APPLICATION (I.B.C)/2608(ND)2023	CFM ASSET RECONSTRUCTION PVT LTD VS. NIKHIL FOOTWEARS PRIVATE LIMITED	22(3)a	8/22/2025	No of objection 1. one rupee court fees missed in vakalatnama	sharmasn@gmail.com
204	8/20/2025	0710102056542023(No. of Docs 1)	0710102056542023/11	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	8/22/2025	1. index and bookmarking mandatory	sfioncit
205	8/20/2025	0710102090692023(No. of Docs 1)	0710102090692023/9	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	8/22/2025	1. index and bookmarking mandatory	sfioncit
206	8/21/2025	0710102025242025(No. of Docs 1)	0710102025242025/6	TRANSFER APPLICATION/14(PB)2025	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule16(d),NCLT Rules,2016	8/22/2025	No of objection 1. Kindly attach compliance order 2. Sign missed on every page	ashishd530
207	8/20/2025	0710102027112025(No. of Docs 2)	0710102027112025/5	COMPANY PETITION IB (IBC)/216(PB)2025	ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	8/22/2025	no of objection 1.bookmarking mandatory 2.proof of service required 3.pagination missing in pdf	Shankh Sengupta

208	8/20/2025	0710102021292025(No. of Docs 2)	0710102021292025/2	INTERLOCUTORY APPLICATION (I.B.C)/1619(ND)2025	GAURAV BHATIA VS. ASHOK KUMAR GUPTA	Sec 60(5)	8/22/2025	1. date missed on affidavit page no 10 in PDF. 2. Sign missed on every page of reply	utsavmukherjee
209	8/20/2025	0710102090822023(No. of Docs 1)	0710102090822023/24	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	8/22/2025	1. index and bookmarking mandatory	sfioncjt
210	8/21/2025	0710102016812025(No. of Docs 2)	0710102016812025/3	COMPANY PETITION IB (IBC)/168(ND)2025	STELLAR INVESTMENTS LIMITED VS. UKAR HEALTHCARE PRIVATE LIMITED ,STELLAR INVESTMENTS LIMITED VS. UKAR HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	8/22/2025	No of objection 1. Incomplete Index and file. 2. Pagination missed in Index and pdf. 3. Sign required on every page. 4. Bookmarking missed 5. Affidavit incomplete 6. 25rs welfare ticket and 3rs court fees missed in vakalatnama.	RITIKAGAUR
211	8/20/2025	0710102099242024(No. of Docs 2)	0710102099242024/27	INTERLOCUTORY APPLICATION (I.B.C)/6079(ND)2024	DEEPAK VIG VS. BRILLIANT METALS PVT LTD	Application under any other provisions- IBC	8/22/2025	1. counsel details missed on last page of written submission	Lexalliance.mana
212	8/19/2025	0710102014882025(No. of Docs 2)	0710102014882025/2	COMPANY PETITION IB (IBC)/190(ND)2025	TATA CAPITAL LIMITED VS. AANCHAL BHATIA	Section 95(1)	8/21/2025	1. date and notary missed on affidavit page no 21 in PDF. 2. OCR missed page no. 22 to 69 and 84 to 88 in PDF. 3. copy of vakalatnama missed in PDF.	prashantkatara
213	8/19/2025	0710102014682025(No. of Docs 2)	0710102014682025/3	INTERLOCUTORY APPLICATION (I.B.C)/795(ND)2025	RR SECURITIES AND FINANCE PVT. LTD. VS. MR. RISHABH CHAND LODHA	Sections 60(5)/Regulation 13	8/21/2025	1. Sign and counsel details missed on last page of written submission in PDF.	mithal.paras
214	8/19/2025	0710102009422025(No. of Docs 2)	0710102009422025/3	INTERLOCUTORY APPLICATION (I.B.C)/647(ND)2025	RR SECURITIES AND FINANCE PVT. LTD. VS. ASTEROID SHELTERS HOMES PVT. LTD.	Sec 60(5)	8/21/2025	1. Sign and Counsel details missed on last page of written submission in PDF.	mithal.paras
215	8/20/2025	0710102012082025(No. of Docs 2)	0710102012082025/9	COMPANY PETITION (COMPANIES ACT)/32(ND)2025	POOJA SHRIVASTAV AND ORS VS. QUADRANTS LABS PVT LTD	Sec. 241(1), Sec. 242(4)	8/21/2025	1. OCR missed in PDF. 2. True copy sign missed in Annexures. 3. kindly attach the compliance order.	MS15742018
216	8/16/2025	0710102109452024(No. of Docs 2)	0710102109452024/6	COMPANY PETITION IB (IBC)/6(ND)2025	SEAWAY PAPER AND PULP LIMITED VS. DEVPRIYA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	8/21/2025	No of objection 1. Improper Bookmarking as per index 2. Date missed on index and page no 14	Satyender@1992
217	8/18/2025	0710102024822024(No. of Docs 2)	0710102024822024/9	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2024	SERVEALL DEVELOPERS PVT LTD VSUTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	Sec 60(5)	8/21/2025	1. Bookmarking mandatory. 2. not readable properly page no 12 and 23 in PDF. 3. OCR missed page no 13 to 35 in PDF. 4. Kindly attach the compliance order.	Ruchira@CRG
218	8/19/2025	0710102061202023(No. of Docs 2)	0710102061202023/12	COMPANY PETITION IB (IBC)/462(ND)2023	PUNJAB & SIND BANK VS. SUPRETECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	8/21/2025	no of objection 1.pagination missing in bookmarking 2.counsel details missing in index. 3.compliance order missing in pdf. 4.vakalatnama compulsory in reply.	advanshulsharma
219	3/20/2024	0710102024362024(No. of Docs 0)	0710102024362024/2	INTERLOCUTORY APPLICATION (I.B.C)/1623(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL VS. KISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR & ORS.	Sec 25(j)	8/21/2025	1. Not readable properly page no. 42,44 and 45 to 49 in PDF.	
220	8/19/2025	0710102065252022(No. of Docs 2)	0710102065252022/11	CONTEMPT PETITION (COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	8/21/2025	No of objection 1. Index mandatory in pdf 2. only order uploaded 3. compliance order needed to file order	nikhilgoyal19
221	8/18/2025	0710102041662025(No. of Docs 1)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	8/21/2025	1. As per mention on Index compliance order dated 25.07.2025 missed in PDF.	akhil.shankhwar1
222	8/19/2025	0710102045692025(No. of Docs 2)	0710102045692025/1	COMPANY PETITION (COMPANIES ACT)/86(ND)2025	WARM FORGINGS PRIVATE LIMITED VS. SURYA TESTING SERVICES LIMITED	Sec. 130(1)	8/21/2025	1. Kindly attach the compliance order. 2. Translate the pages 23 and 121 in Hindi to English. 3. Not readable properly page no. 38 to 40, 63 to 68 , page 72 to 122 in PDF. 4. Three Rs. court fee and 25 Rs welfare ticket paste on blank space of Vakalatnama. 5. Remove blank page no 127 in PDF.	prakashlegaladvisers
223	4/15/2022	0710102103352019(No. of Docs 7)	0710102103352019/43	COMPANY PETITION IB (IBC)/1731(ND)2019	MAYOGA INVESTMENT LIMITED VS. M/S OVERSEAS PRIVATE LIMITED	IBC under Sec 7	8/21/2025	1. Remove extra PDF on online portal. 2. sign missed on every page of reply	andonandco
224	4/15/2022	0710102103352019(No. of Docs 7)	0710102103352019/43	COMPANY PETITION IB (IBC)/1731(ND)2019	MAYOGA INVESTMENT LIMITED VS. M/S OVERSEAS PRIVATE LIMITED	IBC under Sec 7	8/21/2025	1. Remove extra PDF on online portal. 2. sign missed on every page of reply	andonandco

225	4/15/2022	0710102103352019(No.o f Docs 7)	0710102103352019/43	COMPANY PETITION IB (IBC)/1731(ND)2019	MAYOGA INVESTMENT LIMITED VS. M/S OVERSEAS PRIVATE LIMITED	IBC under Sec 7	8/21/2025	1. Remove extra PDF on online portal. 2. sign missed on every page of reply	andonandco
226	4/15/2022	0710102103352019(No.o f Docs 7)	0710102103352019/43	COMPANY PETITION IB (IBC)/1731(ND)2019	MAYOGA INVESTMENT LIMITED VS. M/S OVERSEAS PRIVATE LIMITED	IBC under Sec 7	8/21/2025	1. Remove extra PDF on online portal. 2. sign missed on every page of reply	andonandco
227	8/18/2025	0710102053922025(No.o f Docs 1)	0710102053922025/1	COMPANY PETITION IB (IBC)/394(ND)2025	NARINDRA AND NARINDRA STEEL CORPORATION VS. SWADESH GREEN INFRA LIMITED	IBC Under Sec 9	8/21/2025	No of objection 1. Bookmarking missed in pdf 2. True copy sign missed in annexure	mukhijasoffice
228	8/20/2025	0710102013232024(No.o f Docs 1)	0710102013232024/4	COMPANY PETITION (COMPANIES ACT)/205(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MEHRA GOEL & CO	Sec. 140(5)	8/21/2025	1. index and bookmarking mandatory.	sfionclt
229	8/18/2025	0710102069202025(No.o f Docs 2)	0710102069202025/1	INTERLOCUTORY APPLICATION (I.B.C)/3830(PB)2025	MR. SATYAPRIYA LAKHOTIA VS. MR. AMIT AGRAWAL RESOLUTION PROFESSIONAL OF CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/21/2025	No of objection 1. Bookmarking mandatory 2. Sign required on every page 3. Judgement dated 07.08.2025 passed by Hon'ble National Company Law Appellate Tribunal, missed in pdf. 4. vakalatnama missed in pdf	quadlegal
230	8/19/2025	0710102015172025(No.o f Docs 2)	0710102015172025/2	COMPANY PETITION IB (IBC)/206(ND)2025	TATA CAPITAL LIMITED VS. KARAN BHATIA	Section 95(1)	8/21/2025	1. date and notary missed on affidavit page no 17 in PDF. 2. OCR missed page no. 18 to 65 and 80 to 83 in PDF. 3. vakalatanama missed in PDF.	prashantkatara
231	8/18/2025	0710102007572019(No.o f Docs 2)	0710102007572019/18	COMPANY PETITION IB (IBC)/449(PB)2019	ORIENTAL BANK OF COMMERCE VS. M/S PIYUSH COLONISERS LTD.	IBC under Sec 7	8/20/2025	1. Bookmarking mandatory. 2. kindly attach the compliance order.	rajesh.laws
232	8/18/2025	0710102007572019(No.o f Docs 2)	0710102007572019/17	COMPANY PETITION IB (IBC)/449(PB)2019	ORIENTAL BANK OF COMMERCE VS. M/S PIYUSH COLONISERS LTD.	IBC under Sec 7	8/20/2025	1. bookmarking mandatory. 2. kindly attach the compliance order.	rajesh.laws
233	12/7/2024	0710102103852024(No.o f Docs 0)	0710102103852024/6	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/114(ND)2024	KK SPUN INDIA LIMITED	Sec. 230-232, Sec 234	8/20/2025	NO of objection 1. Index and bookmarking mandatory in pdf. 2. kindly attach compliance order	
234	8/17/2025	0710102050382025(No.o f Docs 1)	0710102050382025/1	COMPANY PETITION IB (IBC)/355(ND)2025	MIS. INFINITY INFORMATICS LIMITED VS. MIS MAGICON IMPEX PRIVATE LIMITED	IBC Under Sec 9	8/20/2025	Kindly attach the compliance order dated 11.07.2025 missed as per mention in Index	adv.dikshadadu
235	8/17/2025	0710102058302025(No.o f Docs 2)	0710102058302025/1	INTERLOCUTORY APPLICATION (I.B.C)/3311(ND)2025	VIKAS ARORA VS. AYYAGARI VISWANADHA SARMA	Sec 60(5)	8/20/2025	1. Translate the page no 100,102,104 and 138 from Hindi to English in PDF.	bajpaiankita86
236	8/17/2025	0710102030932025(No.o f Docs 3)	0710102030932025/5	COMPANY APPEAL (COMPANIES ACT)/87(ND)2025	HERBERT MARVIN BRUGH VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	8/19/2025	1. Counsel details missed on index in PDF. 2. kindly attach the compliance order. 3. Sign missed on every page on judgements.	adv.kpdeshmukh
237	5/31/2019	0710102093052019(No.o f Docs 0)	0710102093052019/2	COMPANY PETITION (COMPANIES ACT)/02(ND)2019	GAUTAM MEHTA VS. MEHTA OFFSET PRIVATE LIMITED	Application under any other provisions	8/19/2025	no of objection 1.need all pages sign and true copy in annexure 2.counsel details missing in pdf 3.need all pages ocr in pdf	
238	8/12/2025	0710102097672022(No.o f Docs 2)	0710102097672022/6	INTERLOCUTORY APPLICATION (I.B.C)/6301(ND)2022	HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILE INDUSTRIES LIMITED VSMAHENDRA KUMAR JAJOO AND ORS.	Application under any other provisions- IBC	8/19/2025	1. Sign missed on every page of PDF. 2. Kindly attach the compliance order.	advpallavsaxena
239	8/11/2025	0710102065252022(No.o f Docs 5)	0710102065252022/10	CONTEMPT PETITION (COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	8/19/2025	no of objection 1.all document separately file with orderly. 2.bookmarking mandatory 3.vakalatnama compulsory in pdf	nikhilgoyal19
240	5/31/2019	0710102093052019(No.o f Docs 0)	0710102093052019/2	COMPANY PETITION (COMPANIES ACT)/02(ND)2019	GAUTAM MEHTA VS. MEHTA OFFSET PRIVATE LIMITED	Application under any other provisions	8/19/2025	no of objection 1.need all pages sign and true copy in annexure 2.counsel details missing in pdf 3.need all pages ocr in pdf	
241	8/17/2025	0710102026762025(No.o f Docs 2)	0710102026762025/5	INTERLOCUTORY APPLICATION (I.B.C)/1570(ND)2025	EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER II VS. PANKAJ KUMAR SINGHAL PROPOSED RESOLUTION PROFESSIONAL FOR M/S GLOBAL ENERGY TALENT PVT. LTD.	Sec 60(5)	8/19/2025	kindly attach the compliance order.	Kunal1506

242	5/31/2019	0710102093052019(No.o f Docs 0)	0710102093052019/2	COMPANY PETITION (COMPANIES ACT)/02(ND)2019	GAUTAM MEHTA VS. MEHTA OFFSET PRIVATE LIMITED	Application under any other provisions	8/19/2025	no of objection 1.need all pages sign and true copy in annexure 2.counsel details missing in pdf 3.need all pages ocr in pdf	
243	5/31/2019	0710102093052019(No.o f Docs 0)	0710102093052019/2	COMPANY PETITION (COMPANIES ACT)/02(ND)2019	GAUTAM MEHTA VS. MEHTA OFFSET PRIVATE LIMITED	Application under any other provisions	8/19/2025	no of objection 1.need all pages sign and true copy in annexure 2.counsel details missing in pdf 3.need all pages ocr in pdf	
244	8/12/2025	0710102085782024(No.o f Docs 2)	0710102085782024/3	INTERLOCUTORY APPLICATION (I.B.C)/5259(ND)2024	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	8/19/2025	1. OCR missed in PDF. 2. Pagination missed in Bookmarking. 3. True copy sign missed in Annexures in PDF. 4. Pages are not readable properly because of binding (folding) page no. 30 to 35 in PDF. 5. Kindly attach the compliance order.	arguspartners
245	8/16/2025	0710102087152024(No.o f Docs 2)	0710102087152024/3	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2024	MR. VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS. MS.MAUSUMI BHATTACHARJEE	Sec 60(5)	8/19/2025	no of objection 1.pagination missing in bookmarking and index 2.page no 9 wrong adjust 3.vakalatnama compulsory in reply 4.compliance order missing in pdf 5.proof service mantory	mhvlegal
246	7/3/2025	0710102056812025(No.o f Docs 0)	0710102056812025/1	INTERLOCUTORY APPLICATION (I.B.C)/3208(PB)2025	DR. O. P. YADAVA VS. DEVENDRA UMRao (RESOLUTION PROFESSIONAL)	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/19/2025	NO of objection 1. Kindly attach compliance order 2. Index and page no missed in pdf	
247	8/13/2025	0710102077312023(No.o f Docs 2)	0710102077312023/30	TRANSFER PETITION(COMPANIES ACT)/10(PB)2023	MURTHAL AUTO (P) LTD. VS. HYLEX TRADE LINKS (P) LTD.	Sec 433(e)/433(f) of CA 1956	8/19/2025	1. twenty five Rs. welfare ticket missed on Vakalatanama.	brijesh_tamber
248	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
249	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
250	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
251	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
252	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
253	8/13/2025	0710102046702025(No.o f Docs 2)	0710102046702025/3	COMPANY PETITION IB (IBC)/333(ND)2025	INVESTCARE REALTY LLP VS. RAJESH CHOUDHARY	IBC under Sec 7	8/18/2025	wrong file , kindly file in IA.	aslawcham@gmail.com
254	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
255	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
256	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslaw316
257	8/25/2025	0710102073762025(No.o f Docs 2)	0710102073762025/1	COMPANY PETITION (COMPANIES ACT)/138(ND)2025	MAHENDRA B VS. INSTITUTE OF TOWN PLANNERS INDIA	Sec. 241(1), Sec. 242(4), Sec. 244(1)	8/18/2025	No of objection 1. Wrong file, kindly file IA or compliance order needed	nanda@deka
258	8/17/2025	0710102070002021(No.o f Docs 1)	0710102070002021/9	COMPANY PETITION IB (IBC)/106(ND)2022	CFM ASSET RECONSTRUCTION PVT LTD VS. NIKHIL FOOTWEARS PRIVATE LIMITED	IBC under Sec 7	8/18/2025	1.bookmarking mandatory	Harimohana

259	8/16/2025	0710102056932025(No.o f Docs 1)	0710102056932025/1	INTERLOCUTORY APPLICATION (I.B.C)/3219(ND)2025	ANURAG NIRBHAYA VS. TRIPT SINGH	Section 19(2) / Regulation 30	8/18/2025	1.bookmarking mandatory with page numbering is missed in pdf	Shivanijaiswal
260	8/25/2025	0710102073762025(No.o f Docs 2)	0710102073762025/1	COMPANY PETITION (COMPANIES ACT)/138(ND)2025	MAHENDRA B VS. INSTITUTE OF TOWN PLANNERS INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	8/18/2025	No of objection 1. Wrong file, kindly file IA or compliance order needed	nanda@deka
261	8/25/2025	0710102073762025(No.o f Docs 2)	0710102073762025/1	COMPANY PETITION (COMPANIES ACT)/138(ND)2025	MAHENDRA B VS. INSTITUTE OF TOWN PLANNERS INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	8/18/2025	No of objection 1. Wrong file, kindly file IA or compliance order needed	nanda@deka
262	8/12/2025	0710102058142025(No.o f Docs 2)	0710102058142025/1	INTERLOCUTORY APPLICATION (I.B.C)/3261(PB)2025	TEKRAM YADAV AND OTHERS VS. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016,Section 60(5)	8/18/2025	1. Notary and Counsel details missed on Affidavit 2. Three Rs. court fee and 25 Rs. welfare ticket missed in Vakalatamana in PDF. 3. Page no. 88 to 93 translate from hindi to english. 4. Kindly attach the compliance order dated. 10.07.2025 missed as per mention in index	Abhirup Dasgupta
263	8/12/2025	0710102053152025(No.o f Docs 2)	0710102053152025/2	COMPANY PETITION IB (IBC)/346(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED	IBC under Sec 7	8/18/2025	1. bookmarking missed in PDF. 2. numbering missed in index pdf. 3. counsel details missed last page of Reply and Index. 4. three Rs. court fees and 25 Rs. welfare ticket missed on vakalatanama in pdf. 5. date missed on vakalatanama (incomplete vakaltanama) 6. require proof of service in email format	vedlegal
264	8/25/2025	0710102161552019(No.o f Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions- IBC	8/18/2025	No of objection 1.COMPLIANCE OF ORDER DATED 07.08.2025 missed in pdf as per mentioned in index as we already mentioned same defect earlier but not cure	sslav316
265	8/7/2025	0710102025282025(No.o f Docs 3)	0710102025282025/2	RESTORATION APPLICATION (COMPANIES ACT)/21(ND)2025	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 48	8/18/2025	No of objection 1. Kindly remove extra vakalatnama page no 20	Gurpreet Singh
266	8/7/2025	0710102025282025(No.o f Docs 3)	0710102025282025/2	RESTORATION APPLICATION (COMPANIES ACT)/21(ND)2025	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 48	8/18/2025	No of objection 1. Kindly remove extra vakalatnama page no 20	Gurpreet Singh
267	8/7/2025	0710102025282025(No.o f Docs 3)	0710102025282025/2	RESTORATION APPLICATION (COMPANIES ACT)/21(ND)2025	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 48	8/18/2025	No of objection 1. Kindly remove extra vakalatnama page no 20	Gurpreet Singh
268	8/7/2025	0710102025282025(No.o f Docs 3)	0710102025282025/2	RESTORATION APPLICATION (COMPANIES ACT)/21(ND)2025	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 48	8/18/2025	No of objection 1. Kindly remove extra vakalatnama page no 20	Gurpreet Singh
269	8/25/2025	0710102073762025(No.o f Docs 2)	0710102073762025/1	COMPANY PETITION (COMPANIES ACT)/138(ND)2025	MAHENDRA B VS. INSTITUTE OF TOWN PLANNERS INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	8/18/2025	No of objection 1. Wrong file, kindly file IA or compliance order needed	nanda@deka
270	8/12/2025	0710102019722025(No.o f Docs 3)	0710102019722025/5	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018
271	8/12/2025	0710102019722025(No.o f Docs 3)	0710102019722025/5	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018
272	8/12/2025	0710102019722025(No.o f Docs 3)	0710102019722025/5	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018
273	8/12/2025	0710102019722025(No.o f Docs 3)	0710102019722025/5	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018
274	8/19/2025	0710102028352025(No.o f Docs 1)	0710102028352025/2	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	8/17/2025	No of objection 1. Index mandatory in pdf	rupesharma33
275	8/19/2025	0710102028352025(No.o f Docs 1)	0710102028352025/2	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	8/17/2025	No of objection 1. Index mandatory in pdf	rupesharma33

276	8/19/2025	0710102028352025(No.o f Docs 1)	0710102028352025/2	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	8/17/2025	No of objection 1. Index mandatory in pdf	rupesharma33
277	8/19/2025	0710102028352025(No.o f Docs 1)	0710102028352025/2	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	8/17/2025	No of objection 1. Index mandatory in pdf	rupesharma33
278	8/23/2025	0710102008152019(No.o f Docs 2)	0710102008152019/25	COMPANY PETITION IB (IBC)/307(ND)2019	MERCKENS KARTON-UND-PAPPENFABRIK GMBH VS. FRANCO LEONE LIMITED	IBC Under Sec 9	8/17/2025	No of objection 1. Wrong file, Kindly file IA	Ashishlu
279	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
280	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
281	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
282	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
283	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
284	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
285	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
286	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
287	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
288	8/23/2025	0710102057462024(No.o f Docs 3)	0710102057462024/6	COMPANY APPEAL(COMPANIES ACT)/13(ND)2025	PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	8/17/2025	No of objection 1. Index required in pdf	CSAVNISH
289	8/23/2025	0710102057462024(No.o f Docs 3)	0710102057462024/6	COMPANY APPEAL(COMPANIES ACT)/13(ND)2025	PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	8/17/2025	No of objection 1. Index required in pdf	CSAVNISH
290	8/23/2025	0710102057462024(No.o f Docs 3)	0710102057462024/6	COMPANY APPEAL(COMPANIES ACT)/13(ND)2025	PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	8/17/2025	No of objection 1. Index required in pdf	CSAVNISH
291	8/23/2025	0710102057462024(No.o f Docs 3)	0710102057462024/6	COMPANY APPEAL(COMPANIES ACT)/13(ND)2025	PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	8/17/2025	No of objection 1. Index required in pdf	CSAVNISH
292	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
293	7/30/2025	0710102010782024(No.o f Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in

294	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
295	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
296	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
297	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
298	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES

299	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
300	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
301	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
302	8/20/2025	0710102014212025(No. of Docs 3)	0710102014212025/6	COMPANY PETITION IB (IBC)/165(ND)2025	POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9	8/17/2025	No of objection 1. Page no 250 to 263 not readable 2. OCR missed in volume 2	DPSS & ASSOCIATES
303	7/30/2025	0710102010782024(No. of Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
304	7/30/2025	0710102010782024(No. of Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
305	7/30/2025	0710102010782024(No. of Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
306	7/30/2025	0710102010782024(No. of Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
307	7/30/2025	0710102010782024(No. of Docs 7)	0710102010782024/2	INTERLOCUTORY APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	8/17/2025	No of objection 1. True copy sign missed page no 36 to 135, 221 to 244, 591 to 651, 926 to 953, 971 to 1046, 1066 to 1079. 2. Remove double numbering in volume 2,4,5 3. OCR missed in vol. 2,3,4,5,6	nitesh@asalegal.in
308	8/12/2025	0710102018602025(No. of Docs 3)	0710102018602025/5	INTERLOCUTORY APPLICATION (I.B.C)/1197(ND)2025	M/S RIVIERKRISHNA DEVELOPERS LLP VS. VIJENDER SHARMA & ANR.	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018

309	8/12/2025	0710102018602025(No.o f Docs 3)	0710102018602025/5	INTERLOCUTORY APPLICATION (I.B.C)/1197(ND)2025	M/S RIVIERKRISHNA DEVELOPERS LLP VS. VIJENDER SHARMA & ANR.	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018
310	8/12/2025	0710102018602025(No.o f Docs 3)	0710102018602025/5	INTERLOCUTORY APPLICATION (I.B.C)/1197(ND)2025	M/S RIVIERKRISHNA DEVELOPERS LLP VS. VIJENDER SHARMA & ANR.	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018
311	8/12/2025	0710102018602025(No.o f Docs 3)	0710102018602025/5	INTERLOCUTORY APPLICATION (I.B.C)/1197(ND)2025	M/S RIVIERKRISHNA DEVELOPERS LLP VS. VIJENDER SHARMA & ANR.	Sec 60(5)	8/17/2025	No of objection 1. Date missed in vakalatnama	Liquidator2018
312	8/13/2025	0710102061772025(No.o f Docs 2)	0710102061772025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	8/17/2025	No of objection 1. As per order Courts has directed to file Brief Note, not amended index. 2. Kindly upload correct file As we already mentioned same defect earlier but not cure	rajeev1124
313	8/13/2025	0710102061772025(No.o f Docs 2)	0710102061772025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	8/17/2025	No of objection 1. As per order Courts has directed to file Brief Note, not amended index. 2. Kindly upload correct file As we already mentioned same defect earlier but not cure	rajeev1124
314	8/13/2025	0710102061772025(No.o f Docs 2)	0710102061772025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	8/17/2025	No of objection 1. As per order Courts has directed to file Brief Note, not amended index. 2. Kindly upload correct file As we already mentioned same defect earlier but not cure	rajeev1124
315	8/13/2025	0710102061772025(No.o f Docs 2)	0710102061772025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2025	ALLCHECKDEALS INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	8/17/2025	No of objection 1. As per order Courts has directed to file Brief Note, not amended index. 2. Kindly upload correct file As we already mentioned same defect earlier but not cure	rajeev1124
316	8/23/2025	0710102008152019(No.o f Docs 2)	0710102008152019/25	COMPANY PETITION IB (IBC)/307(ND)2019	MERCKENS KARTON-UND-PAPPENFABRIK GMBH VS. FRANCO LEONE LIMITED	IBC Under Sec 9	8/17/2025	No of objection 1. Wrong file, Kindly file IA	Ashishlu
317	8/23/2025	0710102008152019(No.o f Docs 2)	0710102008152019/25	COMPANY PETITION IB (IBC)/307(ND)2019	MERCKENS KARTON-UND-PAPPENFABRIK GMBH VS. FRANCO LEONE LIMITED	IBC Under Sec 9	8/17/2025	No of objection 1. Wrong file, Kindly file IA	Ashishlu
318	8/23/2025	0710102008152019(No.o f Docs 2)	0710102008152019/25	COMPANY PETITION IB (IBC)/307(ND)2019	MERCKENS KARTON-UND-PAPPENFABRIK GMBH VS. FRANCO LEONE LIMITED	IBC Under Sec 9	8/17/2025	No of objection 1. Wrong file, Kindly file IA	Ashishlu
319	8/6/2025	0710102088882021(No.o f Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
320	8/6/2025	0710102088882021(No.o f Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
321	8/6/2025	0710102088882021(No.o f Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
322	8/13/2025	0710102046702025(No.o f Docs 2)	0710102046702025/2	COMPANY PETITION IB (IBC)/333(ND)2025	INVESTCARE REALTY LLP VS. RAJESH CHOUDHARY	IBC under Sec 7	8/14/2025	1. bookmarking mandatory in PDF.	aslawcham@gmail.com
323	8/6/2025	0710102088882021(No.o f Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
324	8/6/2025	0710102088882021(No.o f Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
325	8/6/2025	0710102088882021(No.o f Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
326	8/6/2025	0710102088882021(No.o f Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH

327	8/12/2025	0710102040672023(No.o f Docs 2)	0710102040672023/9	COMPANY PETITION IB (IBC)/294(PB)2023	SWISS PROMOTION PRIVATE LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC Under Sec 9	8/14/2025	1. OCR missed page no 2- 19 in PDF	babuanish2@gmail.com
328	8/19/2025	0710102083012022(No.o f Docs 2)	0710102083012022/3	INTERLOCUTORY APPLICATION (I.B.C)/5716(PB)2022	CANARA BANK VS. OP GUPTA CONTRACTORS PVT LTD	Sec 66(1)	8/14/2025	No of objection 1. Need hindi to english translation Page no 107, 2. page not readable 131,132,133,142 3. proof of service missed in pdf	kislayamishra
329	8/19/2025	0710102083012022(No.o f Docs 2)	0710102083012022/3	INTERLOCUTORY APPLICATION (I.B.C)/5716(PB)2022	CANARA BANK VS. OP GUPTA CONTRACTORS PVT LTD	Sec 66(1)	8/14/2025	No of objection 1. Need hindi to english translation Page no 107, 2. page not readable 131,132,133,142 3. proof of service missed in pdf	kislayamishra
330	8/19/2025	0710102083012022(No.o f Docs 2)	0710102083012022/3	INTERLOCUTORY APPLICATION (I.B.C)/5716(PB)2022	CANARA BANK VS. OP GUPTA CONTRACTORS PVT LTD	Sec 66(1)	8/14/2025	No of objection 1. Need hindi to english translation Page no 107, 2. page not readable 131,132,133,142 3. proof of service missed in pdf	kislayamishra
331	8/13/2025	0710102020792025(No.o f Docs 2)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	8/14/2025	1. index missed in PDF. 2. sign missed on every page of rejoinder. 3. counsel details missed on last page of rejoinder. 4. pagination missed in bookmarking.	stutidwivedi
332	8/19/2025	0710102083012022(No.o f Docs 2)	0710102083012022/3	INTERLOCUTORY APPLICATION (I.B.C)/5716(PB)2022	CANARA BANK VS. OP GUPTA CONTRACTORS PVT LTD	Sec 66(1)	8/14/2025	No of objection 1. Need hindi to english translation Page no 107, 2. page not readable 131,132,133,142 3. proof of service missed in pdf	kislayamishra
333	8/13/2025	0710102003252024(No.o f Docs 2)	0710102003252024/5	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1), Sec. 242(4), Sec. 244(1)	8/14/2025	1. kindly attach the compliance order. 2. Petitioner sign missing in index	dhirajphilip
334	8/12/2025	0710102018672025(No.o f Docs 2)	0710102018672025/6	COMPANY PETITION IB (IBC)/284(ND)2025	SHRAVAN MINOCHA AND ORS VS. MS RAHEJA DEVELOPERS LTD	IBC under Sec 7	8/14/2025	1. kindly attach the compliance order.	D/2579/2012
335	8/9/2025	0710102056712025(No.o f Docs 1)	0710102056712025/2	COMPANY PETITION IB (IBC)/366(ND)2025	SHRI KRISHNA BUILD TECH VS. ADORE PROPBUILD LLP (LLPIN: AAW-3719)	IBC Under Sec 9	8/14/2025	No of objection 1. Kindly attach compliance order	Oshlegal
336	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397,405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,1181,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,1965,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314,2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,3833,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615,5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in
337	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397,405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,1181,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,1965,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314,2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,3833,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615,5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in
338	8/13/2025	0710102052742024(No.o f Docs 1)	0710102052742024/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/56(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230-232 - Second Motion	8/14/2025	1. Counsel details missed on last page no 5 of Affidavit 2. Not readable properly page 43 to 48 in PDF. 3. True Copy missed on Annexures in PDF.	cfcadm00521
339	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397,405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,1181,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,1965,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314,2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,3833,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615,5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in

340	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397, 405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,11 81,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,19 65,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314, 2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,38 33,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615, 5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in
341	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397, 405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,11 81,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,19 65,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314, 2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,38 33,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615, 5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in
342	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397, 405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,11 81,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,19 65,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314, 2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,38 33,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615, 5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in
343	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397, 405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,11 81,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,19 65,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314, 2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,38 33,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615, 5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in
344	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397, 405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,11 81,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,19 65,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314, 2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,38 33,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615, 5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in
345	8/12/2025	0710102010772024(No.o f Docs 31)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	8/14/2025	no of objection 1.need all pages sign and true copy in annexure in pdf 2.this pages is not clear 156,272,273,310,311,323.324,331,332,372,373,380,381,387,396,397, 405,406,647 to 675. 1057,1058,1095,1096,1107,1108,1115,1116,1157,1158,1165,1166,11 81,1182,1190,1191, 1686 to 1709. 1841,1842,1879,1880,1892,1893,1900,1901,1941,1942,1949,1950,19 65,1966,1974,1975,2214,2215,2252,2253,2264,2265,2272,2273,2314, 2315,2322,2323,2338,2339,2347,2348,3757,3758,3807,3808,3832,38 33,4102,4103,4123,4124,4164,4165,4188,4189,4572,4573,4614,4615, 5335,5336, 3.volume 11 double uploaded remove extra pdf submit final pdf. 4.incomplete bookmarking.	nitesh@asalegal.in

346	8/12/2025	0710102062742025(No. of Docs 1)	0710102062742025/2	COMPANY APPLICATION(COMPANIES ACT)/161(ND)2025	MILES EDUCATION PRIVATE LIMITED VS. FUTURENSE TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	8/14/2025	index and bookmarking mandatory.	Tine Abraham
347	8/8/2025	0710102064182025(No. of Docs 2)	0710102064182025/1	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	8/14/2025	No of objection 1. copy of vakalatnama missed in pdf 2. compliance order needed	nikitamanu
348	8/8/2025	0710102064182025(No. of Docs 2)	0710102064182025/2	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	8/14/2025	No of objection 1. copy of vakalatnama missed in pdf	nikitamanu
349	8/8/2025	0710102066532025(No. of Docs 2)	0710102066532025/1	INTERLOCUTORY APPLICATION (I.B.C)/3840(ND)2025	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AGSON GLOBAL PRIVATE LIMITED	Section 22, 27	8/14/2025	No of objection 1. kindly attach compliance order 2. remove extra pdf	rajeshgautam1960
350	8/6/2025	0710102088882021(No. of Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
351	8/15/2025	0710102088882021(No. of Docs 2)	0710102088882021/11	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
352	8/15/2025	0710102088882021(No. of Docs 2)	0710102088882021/11	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
353	8/15/2025	0710102088882021(No. of Docs 2)	0710102088882021/11	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
354	8/15/2025	0710102088882021(No. of Docs 2)	0710102088882021/11	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
355	8/6/2025	0710102088882021(No. of Docs 2)	0710102088882021/9	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	8/14/2025	No of objection 1. compliance of the order dated 03.07.2025 missed in pdf as per mentioned in index. we already mentioned same defect earlier but not cure .	YATISH
356	8/11/2025	0710102075612020(No. of Docs 1)	0710102075612020/2	INTERLOCUTORY APPLICATION (I.B.C)/3107(PB)2020	ICICI BANK LIMITED VS. M/S. ESSAR POWER JHARKHAND LIMITED	Sec 43(1) r/w Sec 44 (1)	8/14/2025	1. Three Rupees court fee missed on vakalatanama. 2. Index and bookmarking mandatory. 3. Kindly attach the compliance order.	Ayushkashyap

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